

COURT NO. 01
 DIVISION BENCH- I
 HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE TUSHAR RAO GEDELA

NOTE 1: NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE 2: ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

NOTE 3: COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 4: COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 5: COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 6: COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

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MEETING NO. 25125678824

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
63	W.P.(C)-4743/2025 CM APPL. 21767/2025 CM APPL. 21768/2025	M/ S MARC LIFE SCIENCES SIKKIM V/s UNION OF INDIA & ANR.	SACHIN MALIK	
		OTHER DETAILS OF ADVOCATES: AMAN SAROHA(SAROHAANDSAROHALAWOFFICES@GMAIL.COM)(9555553015)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
64	FAO(OS) (COMM)-58/2025 CM APPL. 22578/2025 CM APPL. 22579/2025	MR JITENDER KUMAR MITTAL & ORS. V/s MR. PAWAN KUMAR & ORS.	RAKESH KUMAR	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR (INFO@CREDENCELAW.COM)(0)(PETITIONER) THEVIVAAN(MD@THEVIVAAN.COM)(0)(RESPONDENT) PELICANMOTELS(PELICANMOTEL188@GMAIL.COM)(0)(RESPONDENT) PELICANMOTEL(PELICANMOTELS@GMAIL.COM)(0)(RESPONDENT) IBC(IBC.PELICAN.GRANDMOTELS@GMAIL.COM)(0)(RESPONDENT) PPELICANBANQUET(PPELICANBANQUET@GMAIL.COM)(0)(RESPONDENT) YOGEEGUPTA(YOGEEGUPTA@YMAIL.COM)(0)(RESPONDENT)		

		HOSD(HOSD@PNB.CO.IN)(0)(RESPONDENT)		
65	W.P.(C)-4748/2025 CM APPL. 21775/2025 CM APPL. 21776/2025 CM APPL. 21777/2025	MKU LIMITED AND ANR & ANR. V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	
		OTHER DETAILS OF ADVOCATES: ANIRUDHA SHARMA/ RAJIV DALAL/ SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UNION OF INDIA, SURESH(UOIDHC@GMAIL.COM, SURESH1234@NIC.IN)(1123384193)(RESPONDENT)		
66	W.P.(C)-4750/2025 CM APPL. 21780/2025 CM APPL. 21781/2025 CM APPL. 21782/2025	MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	
		OTHER DETAILS OF ADVOCATES: ANIRUDHA SHARMA/ RAJIV DALAL/ SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UNION OF INDIA, SURESH(UOIDHC@GMAIL.COM, SURESH1234@NIC.IN)(1123384193)(RESPONDENT)		
67	W.P.(C)-4754/2025 CM APPL. 21885/2025 CM APPL. 21886/2025 CM APPL. 21887/2025	MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	
		OTHER DETAILS OF ADVOCATES: ANIRUDH SHARMA/ RAJIV DALAL/ SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UNION OF INDIA, SURESH(UOIDHC@GMAIL.COM, SURESH1234@NIC.IN)(1123384193)(RESPONDENT)		
68	W.P.(C)-4755/2025 CM APPL. 21888/2025 CM APPL. 21889/2025 CM APPL. 21890/2025	MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	
		OTHER DETAILS OF ADVOCATES: ANIRUDH SHARMA, RAJIV DALAL, SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) UOI AND ORS(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN, SURESH1234@NIC.IN)(0)(RESPONDENT)		
69	W.P.(C)-4756/2025 CM APPL. 21893/2025 CM APPL. 21894/2025 CM APPL. 21895/2025	M/S. MKU LIMITED AND ANR V/s UNION OF INDIA AND OTHERS	RAJIV DALAL	
		OTHER DETAILS OF ADVOCATES: ANIRUDH SHARMA, RAJIV DALAL, SANJEEV KUMAR SHARMA(RAJIV@DSLAWOFFICES.IN, CONTACT@DSLAWOFFICES.IN)(9810066196)(PETITIONER) .(CSOFFICE@NIC.IN)(0)(RESPONDENT) UOI AND ORS(UOIDHC@GMAIL.COM, DEFSECY@NIC.IN, BANYANTREE@NIC.IN, SEC-IPP@NIC.IN)(0)(RESPONDENT)		
70	W.P.(C)-4765/2025 CM APPL. 21959/2025	KANUPRIYAA GARG V/s DELHI DEVELOPMENT AUTHORITY	N MAHABIR	
		OTHER DETAILS OF ADVOCATES: N. MAHABIR(CONTACT@LITMUSLEGAL.COM)(9811694997)(PETITIONER) DDA, CPCC, EPROC(DDACHAMBERHC@DDA.ORG.IN, CPPP-NIC@NIC.IN, SUPPORT-EPROC@NIC.IN)(0)(RESPONDENT) DDA(DDA-WEB@DDA.GOV.IN)(0)(RESPONDENT)		

NOTE:CM APPL.22281/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-103/2025 LISTED AT ITEM NO.41

COURT NO. 37
DIVISION BENCH - II
HON'BLE MR. JUSTICE VIBHU BAKHRU
HON'BLE MR. JUSTICE TEJAS KARIA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED,, PLEASE CONTACT,
MS.MRIDULA SHARMA(PH 9650908783) COURT MASTER TO HON'BLE MR.JUSTICE VIBHU BAKHRU]

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cmmridulasharma.dhc@gov.in

harikishan.berwa@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
106	RFA(COMM)-216/2025 WITH RFA(COMM) 226/2023	M/S. PANCHANN INTERNATIONAL PVT LTD V/s RAJESH GUPTA	THROUGH COURT	
		OTHER DETAILS OF ADVOCATES:		
107	CM APPL. 22416/2025 In W.P.(C)-3267/2025	ANSAL HOUSING AND CONSTRUCTION LTD. V/s ACIT, TDS CIRCLE, 73 1, DELHI	GAURAV JAIN	
		OTHER DETAILS OF ADVOCATES: GAURAV JAIN/ SHUBHAM GUPTA(GAURAVJAIN_81@REDIFFMAIL.COM)(9810262615)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT) GAURAV JAIN(SHHALINI.UPADHYAY@MAZARS.CO.IN)(0)(PETITIONER)		
108	W.P.(C)-4877/2025 CM APPL. 22471/2025 CM APPL. 22472/2025	GIESECKE ANDN DEVRIENT MS INDIA PRIVATE LIMITED V/s ASSESSMENT UNIT & ORS.	HARPREET SINGH AJMANI	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHOPRA(GIRISH.KANDPAL@AZBPARTNERS.COM)(9911821403)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
109	W.P.(C)-4890/2025	CONNER INSTITUTE OF HEALTH CARE AND RESEARCH CENTER PVT. LTD V/s DEPUTY COMMISSIONER OF INCOME TAX	MUKESH CHAND	
		OTHER DETAILS OF ADVOCATES: MUKESH GUPTA(MSGS1963@GMAIL.COM)(9811113381)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
110	W.P.(C)-4895/2025 CM APPL. 22521/2025 CM APPL. 22522/2025	SPRNG ENERGY PRIVATE LIMITED V/s ASSESSMENT UNIT INCOME TAX DEPARTMENT	NEERAJ KUMAR JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(NEERAJ-TAX@VAISHLAW.COM)(9810148853)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, DELHI.DCIT1.1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
111	W.P.(C)-4896/2025 CM APPL. 22523/2025	SANJAY KUMAR AGARWAL V/s CENTRAL BOARD OF DIRECT TAXES (CBDT) & ORS.	PIYUSH KAUSHIK	
		OTHER DETAILS OF ADVOCATES: PIYUSH KAUSHIK(PIYUSHKAUSHIK@REDIFFMAIL.COM)(9811310355)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT)		

112	W.P.(C)-4901/2025 CM APPL. 22532/2025 CM APPL. 22533/2025	RAKESH SURI V/s ASSISTANT COMMISSIONER OF INCOME TAX & ORS.	KRISHNAN S	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: S. KRISHNAN(Team@IYENGAR.CO.IN)(9811121285)(PETITIONER) INCOME TAX(Delhi.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN)(0)(RESPONDENT)		
113	W.P.(C)-4911/2025 CM APPL. 22561/2025 CM APPL. 22562/2025	ELITE WEALTH LIMITED V/s NATIONAL FACELESS ASSESSMENT CENTRE & ORS.	ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(ROHIT-TAX@VAISHLAW.COM)(1142492525)(PETITIONER) INCOME TAX(Delhi.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL@Delhi@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(Delhi.PCCIT.NEAC@INCOMETAX.GOV.IN, Delhi.ITO8.1@INCOMETAX.GOV.IN)(0)(RESPONDENT) INCOME TAX(Delhi.CCIT1@INCOMETAX.GOV.IN)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
114	FAO (COMM)-94/2025 CM APPL. 22575/2025 CM APPL. 22576/2025	STP LIMITED V/s BGR ENERGY SYSTEMS LIMITED	D&V LEGAL	
		OTHER DETAILS OF ADVOCATES: D & V LEGAL(DANDVLEGAL@GMAIL.COM)(9818950925)(PETITIONER) BGRENERGY(COMPLIANCE@BGRENERGY.COM)(0)(RESPONDENT) BGRENERGY(RESPONSE@BGRENERGY.COM)(0)(RESPONDENT)		
FOR ADMISSION				
115	CM APPL. 63444/2024 CM APPL. 63445/2024 CM APPL. 63446/2024 REVIEW PET. 401/2024 In ITA-721/2023(Disposed off case) WITH W.P.(C) 1424/2025	PR. COMMISSIONER OF INCOME TAX - CENTRAL -1 V/s MAHARAJI EDUCATION TRUST	RUCHIR BHATIA, AJAY KOHLI, NIKHIL BENIWAL, AJAY KOHLI	
		OTHER DETAILS OF ADVOCATES: AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(991007765)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.IT3@INCOMETAX.GOV.IN)(0)(RESPONDENT) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910007765)(RESPONDENT) DELHI DCIT JUDICIAL HC(DELHI.CIT.CEN1@INCOMETAX.GOV.IN)(0)(RESPONDENT) NIKHIL BENIWAL(NIKHILBENIWAL@GMAIL.COM)(9990095979)(PETITIONER) AJAY KOHLI(KOHLIAJAY1@GMAIL.COM)(9910087765)(RESPONDENT)		
116	ITA-554/2024	THE COMMISSIONER OF INCOME TAX - INTERNATIONAL TAXATION -3 V/s SIX CONTINENTS HOTELS INC.	RUCHIR BHATIA, MANUJ SABHARWAL	Listing Remarks: AFTER LUNCH
		OTHER DETAILS OF ADVOCATES: RUCHIR BHATIA(RUCHIRBHATIA210@GMAIL.COM)(9810371417)(PETITIONER) H AGGARWAL(HAGGARWAL2@BSRAFFILIATES.COM)(0)(RESPONDENT) MANUJ SABHARWAL(MANUJ@MSCHAMBERS.IN)(9810230024)(RESPONDENT)		
117	LPA-1239/2024 CM APPL. 75597/2024 WITH LPA 1243/2024 LPA 1246/2024 LPA 1245/2024	KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS & ANR.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JSCPG(JSCP.MHA@NIC.IN)(0)(RESPONDENT) MEA (AORD@MEA.GOV.IN)(0)(RESPONDENT)		
118	LPA-1243/2024 CM APPL. 75638/2024	KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS FARIDA SIDDIQI V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF HOME AFFAIRS & ORS.	APOORV P TRIPATHI	
		OTHER DETAILS OF ADVOCATES: APOORV P TRIPATHI(APOORVTRIPATHI3@GMAIL.COM)(9910523322)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

		JSCPG(JSCP.MHA@NIC.IN){0}(RESPONDENT) CONS NEWYORK(CONS.NEWYORK@MEA.GOV.IN){0}(RESPONDENT)	
119	LPA-1245/2024 CAV 636/2024 CM APPL. 76034/2024	UNION OF INDIA & ANR. V/s KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS. FARIDA SIDDIQI	FARMAN ALI, APOORV P TRIPATHI
		OTHER DETAILS OF ADVOCATES:	
120	LPA-1246/2024 CAV 635/2024 CM APPL. 76040/2024	UNION OF INDIA & ORS. V/s KHALID JAHANGIR QAZI THROUGH HIS POWER OF ATTORNEY HOLDER MS. FARIDA SIDDIQI	FARMAN ALI, APOORV P TRIPATHI
		OTHER DETAILS OF ADVOCATES:	
FOR FINAL HEARING			
121	ITA-741/2023 CM APPL. 19588/2025	SUKHBIR S. DAGAR V/s INCOME TAX OFFICER, WARD 24(3)	VED KUMAR JAIN
		OTHER DETAILS OF ADVOCATES: VED JAIN(JAINVED@GMAIL.COM){9312502333}(PETITIONER) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETEX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.CIT.JUDICIAL@INCOMETAX.GOV.IN){}(RESPONDENT) VED JAIN(LITIGATION@VJALEGAL.COM){0}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){0}(RESPONDENT)	

NOTE:CM APPL.22417/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-6352/2022 LISTED AT ITEM NO.28

NOTE:CM APPL.22418-19/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-7481/2023 LISTED AT ITEM NO.33

NOTE:CM APPL.22420/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-13073/2024 LISTED AT ITEM NO.48

NOTE:CM APPL.22412/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-16750/2024 LISTED AT ITEM NO.53

COURT NO. 42
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON’BLE MS. JUSTICE PRATHIBA M. SINGH.]

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link/form. This form shall be available during Court hearing days
from 09:00 A.M – 04:30 P.M..

<https://forms.gle/LszUZH9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
9	W.P.(C)-3355/2025 CM APPL. 15852/2025	SD WINDLESH V/s GOVT OF NCT OF DELHI & ANR.	S D WINDLESH	
		OTHER DETAILS OF ADVOCATES: SD WINDLESH(SDWINDLESHADV@GMAIL.COM)(9811169203)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, COMMISSIONER@MCD.NIC.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) IFC FCI(IFCFCI@GMAIL.COM)(0)(RESPONDENT)		

NOTE:CM APPL.22480-82/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-13190/2024 LISTED AT ITEM NO.06

COURT NO. 42
DIVISION BENCH- III
HON'BLE MS.JUSTICE PRATHIBA M. SINGH
HON'BLE MR.JUSTICE RAJNEESH KUMAR GUPTA

[NOTE: IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT,
MS. SAPHALTA BHATI (MOB:-7428238686) COURT MASTER TO HON'BLE MS. JUSTICE PRATHIBA M. SINGH.]

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Access Code: 1669 92 0249

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link/form. This form shall be available during Court hearing days
from 09:00 A.M - 04:30 P.M..

<https://forms.gle/LszUZHy9YMBfTrAu7>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
90	FAO(OS) (COMM)-55/2025 CM APPL. 20946/2025 CM APPL. 20947/2025	SHYAM SUNDER SURI AND ANR. V/s M/S. P.C. JAIN TEXTILES PVT. LTD.	PRATEEK JAIN	
		OTHER DETAILS OF ADVOCATES: PRATEEK JAIN(PRATEEKJAIN.ADV@GMAIL.COM)(9717521893)(PETITIONER) CANDC ASSOCIATES(INFO@CANDCASSOCIATES.NET)(0)(RESPONDENT)		
91	CM APPL. 22018/2025 In W.P.(C)-2461/2025(Disposed off case)	M/S ROYAL ENTERPRISES V/s PRINCIPAL COMMISSIONER OF GOODS AND SERVICE TAX EAST DELHI	PRANAY JAIN, AKASH PANWAR	
		OTHER DETAILS OF ADVOCATES: PRANNAY JAIN(PRANNAYJAIIN@GMAIL.COM)(8527817330)(PETITIONER) GST DELHI EAST(GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) AKASH PANWAR(AKASH.PWR03@GMAIL.COM)(9910296585)(RESPONDENT) PRANNAY JAIN(PRANNAYJAIN@GMAIL.COM)(0)(RESPONDENT)		
92	W.P.(C)-4872/2025	GRIHA PRAVESH INTERIORS PRIVATE LIMITED V/s COMMISSIONER OF GST (WEST) AND ANR.	MANEESH JAIN	
		OTHER DETAILS OF ADVOCATES: MANEESH JAIN, PRINCE MOHAN SINHA(ADVOCATEMANEESHJAIN@GMAIL.COM)(9899887714)(PETITIONER) PARMOD KUMAR, ROSHAN, LEGALST DELHI(PARMODKUMAR.71@GOV.IN, ROSHANK.G08140L@GOV.IN, LEGALSTDELHI3@GMAIL.COM)(1140785800)(RESPONDENT)		

93	W.P.(C)-4881/2025 CM APPL. 22483/2025 CM APPL. 22484/2025	AVELINE TRADING PRIVATE LIMITED THROUGH ITS DIRECTOR MR MAYANK JAIN V/s UNION OF INDIA AND ORS	RAKESH KUMAR	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR/PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
94	W.P.(C)-4891/2025 CM APPL. 22510/2025 CM APPL. 22511/2025	SUPERB GALAXY THROUGH ITS PROPRIETOR SARJIVAN KUMAR GARG V/s COMMISSIONER OF DGST & ORS.	UJJWAL JAIN	
		OTHER DETAILS OF ADVOCATES: UJJWAL JAIN(UJJWALJAINADVOCATE@GMAIL.COM)(9717595497)(PETITIONER) SANTOSH KUMAR TRIPATHI, GST DELHI EAST, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM, UOIHDC@GMAIL.COM)(9868250806)(RESPONDENT)		
95	W.P.(C)-4897/2025 CM APPL. 22524/2025 CM APPL. 22525/2025	SHRI KRISHNA INDUSTRIES THROUGH IT PROPRIETOR PROP MOHAN LAL V/s COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND ORS	RAKESH KUMAR	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR/ PARVEEN KUMAR GAMBHIR(ADV.AGGARWAL.RAKESH@GMAIL.COM)(9811595510)(PETITIONER) SANTOSH KUMAR TRIPATHI, DELHI NORTH LEGAL(STANDINGCOUNSELGNCTD@GMAIL.COM, DELHINORTH- LEGAL@GOV.IN)(9868250806)(RESPONDENT)		
96	W.P.(C)-4900/2025 CM APPL. 22530/2025 CM APPL. 22531/2025	M/S HARSH KHANNA AND SONS HUF V/s UNION OF INDIA & ANR.	AKHIL KRISHAN MAGGU	
		OTHER DETAILS OF ADVOCATES: AKHIL KRISHAN MAGGU, VIKAS SAREEN, AYUSH MITTAL & MANINDER KAUR(LEXWORKSS@GMAIL.COM)(9650046568)(PETITIONER) HARPREET SINGH, GST DELHI LEGAL(HARPREETGSTSTANDINGCOUNSEL@GMAIL.COM, GSTDELHIEAST.LEGAL@GMAIL.COM)(0)(RESPONDENT) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
97	W.P.(C)-4908/2025 CM APPL. 22552/2025 CM APPL. 22553/2025	SMT BEENA SINGH V/s THE REGISTRAR CO OPERATIVE SOCIETIES & ANR.	RAHUL KADYAN	
		OTHER DETAILS OF ADVOCATES: RAHUL KADYAN(RAHULKADYAN2008@YAHOO.COM)(7678605478)(PETITIONER) SANTOSH KUMAR TRIPATHI, SETH VIHAR(STANDINGCOUNSELGNCTD@GMAIL.COM, SETHVIHARCGHS@GMAIL.COM)(9868250806)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
98	FAO (COMM)-93/2025 CM APPL. 22570/2025 CM APPL. 22571/2025 CM APPL. 22572/2025	PRATEEK SALUJA V/s RAJ KUMAR MALHOTRA & ANR.	AKUL MEHANDRU	
		OTHER DETAILS OF ADVOCATES: AKUL MEHANDRU(AKUL.MEHANDRU@GMAIL.COM)(9873730409)(PETITIONER) RAJ MALHOTRA(RAJMALHOTRADD@GMAIL.COM)(0)(RESPONDENT) R)(9810210027)(RESPONDENT)		
99	W.P.(C)-4922/2025 CM APPL. 22591/2025	DEEPAK SHARMA V/s COMMISSIONER DEPARTMENT OF TRADE AND TAXES GOVT OF NCT DELHI	BHWESH BHOLA	
		OTHER DETAILS OF ADVOCATES: BHWESH BHOLA & UDIT BAKSHI(BHWESHBHOLA@GMAIL.COM)(9958008321)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		

100	W.P.(C)-4925/2025 CM APPL. 22594/2025	PRET STUDY BY JANAK FASHIONS PRIVATE LIMITED V/s GOVERNMENT OF NCT OF DELHI & ANR.	SALIL ARORA	
		OTHER DETAILS OF ADVOCATES: SALIL ARORA(AMICUSRARUS@YAHOO.COM)(9953313081)(PETITIONER) SANTOSH KUMAR TRIPATHI, CTT DELHI(STANDINGCOUNSELGNCTD@GMAIL.COM, CTT.DELHI@NIC.IN)(9868250806)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
101	W.P.(C)-3658/2023 CM APPL. 14170/2023 CM APPL. 66875/2024 WITH W.P.(C) 3695/2023 W.P.(C) 3666/2023 W.P.(C) 3683/2023 W.P.(C) 3684/2023	KAPIL SIBAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 06 NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) VINAY VAISH AND KAVITA JHA(ROHIT-TAX@VAISHLAW.COM){0}(PETITIONER) MR. ASEEM CHAWLA(ASEEM@ASEEMCHAWLA.COM){0}(RESPONDENT)		
102	W.P.(C)-3666/2023 CM APPL. 14186/2023 CM APPL. 66876/2024	KAPIL SIBAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 06 NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) VINAY VAISH AND KAVITA JHA(ROHIT-TAX@VAISHLAW.COM){0}(PETITIONER) MR ASEEM CHAWLA(ASEEM.CHATURVEDI@KHAITANCO.COM){0}(RESPONDENT)		
103	W.P.(C)-3683/2023 CM APPL. 14259/2023 CM APPL. 66871/2024	KAPIL SIBAL V/s ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE-06, NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) VINAY VAISH AND KAVITA JHA(ROHIT-TAX@VAISHLAW.COM){0}(PETITIONER)		
104	W.P.(C)-3684/2023 CM APPL. 14261/2023 CM APPL. 66874/2024	KAPIL SIBAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 06 NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN, CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN)(9013851550)(RESPONDENT) VINAY VAISH AND KAVITA JHA(ROHIT-TAX@VAISHLAW.COM){0}(PETITIONER) ASEEM(ASEEM@ASEEMCHAWLA.COM){0}(RESPONDENT)		
105	W.P.(C)-3695/2023 CM APPL. 14280/2023 CM APPL. 66878/2024	KAPIL SIBAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 06 NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER) INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) VINAY VAISH AND KAVITA JHA(ROHIT-TAX@VAISHLAW.COM){0}(PETITIONER) ASEEM (ASEEM@ASEEMCHAWLA.COM){0}(RESPONDENT)		
106	W.P.(C)-3694/2023 CM APPL. 14278/2023 CM APPL. 66897/2024	KAPIL SIBAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 06 NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH(KAVITA@VAISHLAW.COM)(9818174307)(PETITIONER)		

		INCOME TAX(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){}(RESPONDENT) INCOME TAX(CIT.JUDICIAL.DELHI@INCOMETAX.GOV.IN){}(RESPONDENT) VINAY VAISH AND KAVITA JHA(ROHIT-TAX@VAISHLAW.COM){0}(PETITIONER) MR. ASEEM CHAWLA(ASEEM@ASEEMCHAWLA.COM){0}(RESPONDENT)		
107	W.P.(C)-3956/2023 CM APPL. 15429/2023 CM APPL. 66870/2024	KAPIL SIBAL V/s ASSISTANT COMMISSIONER OF INCOME TAX CENTRAL CIRCLE 06 NEW DELHI	KAVITA JHA, ROHIT JAIN	
		OTHER DETAILS OF ADVOCATES: VINAY VAISH AND KAVITA JHA(KAVITA@VAISHLAW.COM){}(PETITIONER) DELHI DCIT JUDICIAL HC(DELHI.DCIT.JUDICIAL.HC@INCOMETAX.GOV.IN){9013851550}(RESPONDENT) VINAY VAISH AND KAVITA JHA(ROHIT-TAX@VAISHLAW.COM){0}(PETITIONER) ASEEM(ASEEM@ASEEMCHAWLA.COM){0}(RESPONDENT)		

NOTE:CM APPL. 22476/2025 & 22477/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C) -3297/2025 LISTED AT ITEM NO.46

COURT NO. 04
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE SHALINDER KAUR

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rajesh.malhotra@dhc.nic.in

akhil.saxena@dhc.nic.in

All counsels are requested to send their appearance through this form.

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This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
48	W.P.(C)-1857/2020 WITH W.P.(C) 3787/2020	SUNIL KUMAR SOLANKI V/s UNION OF INDIA AND ORS.	ANKUR CHHIBBER	Listing Remarks: AT 3:30 PM
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER()(9810082847)(PETITIONER)		
49	W.P.(C)-3787/2020	MANISH KUMAR SHARMA V/s UNION OF INDIA & ORS.	ANKUR CHHIBBER	Listing Remarks: AT 3:30 PM
		OTHER DETAILS OF ADVOCATES: ANKURCHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
50	W.P.(C)-16269/2023 CM APPL. 65520/2023 CM APPL. 65521/2023 CM APPL. 62039/2024 CM APPL. 72601/2024 CM APPL. 75942/2024	EX GC INDERJEET V/s UNION OF INDIA & ORS.	SUDHANSHU SHEKHAR PANDEY, KAVINDRA KUMAR GILL	Listing Remarks: AT 3:30 PM
		OTHER DETAILS OF ADVOCATES: S S PANDEY AND ASSOCIATES()(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) DLACBI DHC(DLACBIDHC@GMAIL.COM)()(RESPONDENT) SUDHANSHU ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KAVINDRA KUMAR GILL(KAVINDERAGILL@GMAIL.COM)(9911755161)(RESPONDENT) S S PANDEY AND ASSOCIATES(SSPANDEYASSOCIATES@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) KAVINDRA GILL(KAVINDERAGILL@GMAIL.COM)(0)(RESPONDENT) S S PANDEY AND ASSOCIATES()(9968319917)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		

COURT NO. 04
DIVISION BENCH-IV
HON'BLE MR.JUSTICE NAVIN CHAWLA
HON'BLE MS.JUSTICE RENU BHATNAGAR

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rajesh.malhotra@dhc.nic.in

dhc.court2102@gmail.com

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This form shall be available on all court hearing days from 10:00 AM to 05:00 PM.
Counsels are requested to fill this form only once.
The first submission shall be treated as final.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
76	LPA-228/2025 CM APPL. 18766/2025 CM APPL. 18767/2025	K.K.SONI AND ORS V/s UNION OF INDIA THROUGH SECRETARY MINISTRY OF CIVIL AVIATION & ORS.	ANAND SINGH	
				OTHER DETAILS OF ADVOCATES: ANAND SINGH(SURGELAWS@GMAIL.COM)(0)(PETITIONER) ANAND SINGH (SURGELAWS@GMAIL.COM)(0)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) DIGVIJAY RAI(DIGVIJAYRAI@REDIFFMAIL.COM)(0)(RESPONDENT)
77	CM APPL. 22446/2025 In W.P.(C)-15764/2024	UNION OF INDIA & ANR. V/s AKHILESH KUSHWAHA & ORS.	VINEET DHANDA, SAMARTH LUTHRA	
				OTHER DETAILS OF ADVOCATES: VINEET DHANDA(DHANDA.ASSOCIATES5000@GMAIL.COM)(9811013810)(PETITIONER) AJESH LUTHRA(AJESHLUTHRA@REDIFFMAIL.COM)(0)(RESPONDENT)
78	CM APPL. 22445/2025 In W.P.(C)-2379/2025(Disposed off case)	STAFF SELECTION COMMISSION & ORS. V/s MANISH KUMAR	SHASHANK DIXIT	
				OTHER DETAILS OF ADVOCATES: SHASHANK DIXIT(SHASHANK@DIXITLAW.CO.IN)(8285530205)(PETITIONER) CURARE LEGAL(MAIL@CURARELEGAL.COM)(0)(RESPONDENT) MR. SHASHANK DIXIT(SHASHANK@DIXITLAW.CO.IN)(8285530205)(PETITIONER)
79	W.P.(C)-4883/2025 CM APPL. 22489/2025 CM APPL. 22490/2025	STAFF SELECTION COMMISSION AND ORS V/s DHARMENDRA SINGH	JAGDISH CHANDRA	SUB TO OFFICE OBJ.
				OTHER DETAILS OF ADVOCATES: JAGDISH CHANDRA(MAIL@MSCLEGAL.ORG)(0)(PETITIONER)
80	W.P.(C)-4906/2025	SMT BIMLA V/s STATE (GOVT. OF NCT OF DELHI) AND ANR	FARAZ	
				OTHER DETATES OF ADVOCATES: FZ AWESOME(FZAWESOME@GMAIL.COM)(0)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM,

		SCSERVICESGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANGEETA BHARTI(SANGEETABHARTI@GMAIL.COM)(0)(RESPONDENT)	
AFTER NOTICE MISC. MATTERS			
81	MAT.APP.(F.C.)-328/2024	SIDDHARTH MAAN V/s SEEMA	KSHITIJ GAUR, TAMANNA
		OTHER DETAILS OF ADVOCATES: KSHITIJ GAUR(KGAOR888@GMAIL.COM)(8920050679)(PETITIONER) SEEMA(SEEMASHOKEEN@GMAIL.COM)(9560799286)(RESPONDENT) TAMANNA (TAMANNARAJPUT666@GMAIL.COM)(8851720323)(RESPONDENT)	

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
82	W.P.(C)-4927/2025 CM APPL. 22596/2025 CM APPL. 22597/2025 CM APPL. 22598/2025	PAWAN KUMAR MATTO V/s HONBLE HIGH COURT OF DELHI THROUGH ITS REGISTRAR GENERAL	SAGAR SURI	
		OTHER DETAILS OF ADVOCATES: SAGAR SURI(OFFICESAGARSURI@GMAIL.COM)(7042132941)(PETITIONER) DELHI HIGH COURT, SAURABH SETH(MAIL@SAURABHSETH.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
83	FAO(OS) (COMM)-271/2022 WITH FAO(OS) (COMM) 98/2023 FAO(OS) (COMM) 272/2024	M/S BHAYANA BUILDERS PVT LTD V/s M/S CHINTELS INDIA LTD	KARANJAWALA & CO, HARSH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: KARANJAWALA AND CO.(MANMEET.KAUR@KARANJAWALA.IN)(9899266760)(PETITIONER) RAKESH(RAKESH.KUMAR@CHINTELS.COM)()(RESPONDENT) HARSH SRIVASTAVA(ADV.HARSHS@GMAIL.COM)(8601878743)(RESPONDENT)		
84	FAO(OS) (COMM)-98/2023 CM APPL. 22563/2025 WITH FAO(OS) (COMM) 272/2024	CHINTELS INDIA LTD. V/s BHAYANA BUILDERS LTD. & ANR.	HARSHAVARDHAN KOTLA	
		OTHER DETAILS OF ADVOCATES: KOTLA HARSHAVARDHAN, RAGHAV KOHLI(HARSHA@KHRCHAMBERS.COM)(9958400199)(PETITIONER) M/S CHINTELS INDIA LTD(RAKESH.KUMAR@CHINTELS.COM)()(PETITIONER) MANMEET KAUR(MANMEET.KAUR@KARANJAWALA.IN)()(RESPONDENT) M/S BHAYANA BUILDERS LTD(KARANJAWALA@KARANJAWALA.IN)()(RESPONDENT) KOTLA HARSHAVARDHAN, MANSI(HARSHA@KHRCHAMBERS.COM)(9958400199)(PETITIONER) BHAYANA(INFO@BHAYANAGROUP.COM)(0)(RESPONDENT) K NAYAR(KNAYAR@KNLEGAL.IN)(0)(RESPONDENT)		
85	FAO(OS) (COMM)-272/2024 CM APPL. 68381/2024 CM APPL. 68382/2024 CM APPL. 22564/2025 WITH FAO(OS) (COMM) 98/2023	CHINTELS INDIA PVT LTD V/s BHAYANA BUILDERS PVT LTD	HARSHAVARDHAN KOTLA, ASHISH BATRA	
		OTHER DETAILS OF ADVOCATES: KOTLA HARSHAVARDHAN, RAGHAV(HARSHA@KHRCHAMBERS.COM)(9958400199)(PETITIONER) BHAYANA(INFO@BHAYANAGROUP.COM)(0)(RESPONDENT) K NAYAR(KNAYAR@KNLEGAL.IN)(0)(RESPONDENT) ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(RESPONDENT)		

NOTE:CM APPL.22227/2025 SHALL BE TAKEN UP ALONGWITH RFA(OS) -57/2018 LISTED AT ITEM NO.22

NOTE:CM APPL.22228/2025 SHALL BE TAKEN UP ALONGWITH MAT.APP.(F.C) -413/2024 LISTED AT ITEM NO.16

NOTE:CM APPL.22393/2025 SHALL BE TAKEN UP ALONGWITH LPA-768/2024 LISTED AT ITEM NO.02

COURT NO. 05
DIVISION BENCH-V
HON'BLE MR.JUSTICE C.HARI SHANKAR
HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTTTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
60	RFA(COMM)-143/2025 CM APPL. 14727/2025	STATE BANK OF INDIA V/s MRS. SWARNALATA ROUT	AJAY	
		OTHER DETAILS OF ADVOCATES: JEEWAN PARKASH GUPTA (JPGADVOCATE@GMAIL.COM)(9810099243)(PETITIONER) JEEWAN PARKASH GUPTA (JPGADVOCATE@GMAIL.COM)(9810099243)(PETITIONER)		
61	CM APPL. 22504/2025 In W.P.(C)-8531/2022 WITH W.P.(C) 14456/2021	NAMITA KHARE AND ANR. V/s UNIVERSITY OF DELHI AND ORS.	HAIDER ALI, PAUL KUMAR KALAI, ATUL KUMAR SRIVASTAV, MANOJ RANJAN SINHA	
		OTHER DETAILS OF ADVOCATES: HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) HETVI PATEL(HETVI75@GMAIL.COM)(9925553000)(PETITIONER) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) RUPAL MOHINDER(RUPALMOHINDER@GMAIL.COM)(9811151216)(RESPONDENT) APOORV(OFFICE@AKURUP.COM)(8800332253)(RESPONDENT) A KURUP(OFFICE@AKURUP.COM)()(RESPONDENT) ALI QAMBAR ZAIDI(AQZAIDI110@GMAIL.COM)(8439786110)(PETITIONER) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) ALI QAMBAR ZAIDI & PAUL KUMAR KALAI(AQZAIDI110@GMAIL.COM)(8439786110)(PETITIONER) VINAY(VINAY852758@GMAIL.COM)()(RESPONDENT) PAUL KUMAR KALAI(PAULKALAI18@GMAIL.COM)(8376813694)(PETITIONER) MANOJ RANJAN SINHA(MANOJRSINHA@GMAIL.COM)(9811067271)(RESPONDENT)		

62	CM APPL. 22440/2025 CRL.M.(BAIL) 849/2025 In W.P.(C)-6148/2024	PRAKASH CHAND SHARMA V/s UNION OF INDIA & ORS.	NITIN JOSHI	
		OTHER DETAILS OF ADVOCATES: NITIN JOSHI(NITIN.REMEDIUM@GMAIL.COM)(9582300062)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
63	W.P.(C)-4894/2025 CM APPL. 22520/2025	GURMIT RAM V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ADVOCATEABHAYBHARGAVA@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
64	W.P.(C)-8955/2021	RAVINDER KAUR AND ORS V/s UNION OF INDIA AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) MOHD MUQEEM(MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)		
65	W.P.(C)-8685/2023	LME RANJIT JHA V/s UNION OF INDIA AND ORS.	MANOJ KUMAR	
		OTHER DETAILS OF ADVOCATES: MANOJ KR GUPTA()(9718451126)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(23382163)(RESPONDENT) MR. SANTOSH KUMAR(SHAANRAWAT28@GMAIL.COM)()(RESPONDENT)		
FOR DISPOSAL				
66	W.P.(C)-13193/2009	KANWAR PAL SINGH V/s UNION OF INDIA AND ORS	MOHAN KUMAR AND ASSOCIATES	
		OTHER DETAILS OF ADVOCATES:		
67	W.P.(C)-47/2010	SURJIT SINGH AND ORS V/s UOI AND ORS	RAUNAK JAIN, RAVI PRAKASH	
		OTHER DETAILS OF ADVOCATES:		
68	W.P.(C)-2818/2020	MANOJ KUAMR JHA V/s UNION OF INDIA AND ORS.	SHIVA NAND MISHRA	
		OTHER DETAILS OF ADVOCATES: SHIVA NAND MISHRA()(8319985385)(PETITIONER)		
PART-HEARD MATTERS				
69	FAO(OS) (COMM)-151/2023 CM APPL. 37334/2023 WITH FAO(OS) (COMM) 152/2023	VIP INDUSTRIES LTD V/s CARLTON SHOES LTD & ANR.	ANKUR SANGAL, BRIJESH C A	
		OTHER DETAILS OF ADVOCATES: ANKUR SANGAL(ANKUR.SANGAL@KHAITANCO.COM)(9873489278)(PETITIONER) CARLTON SHOES LTD(SUPPORT@CARLTONLONDON.COM)()(RESPONDENT) REMY(REMFRYLITIGATIONS@REMFY.COM)()(RESPONDENT) BRIJESH C A(REMFRYLITIGATIONS@REMFY.COM)(8506906111)(RESPONDENT)		
70	FAO(OS) (COMM)-152/2023 CM APPL. 37351/2023	VIP INDUSTRIES LTD V/s CARLTON SHOES LTD & ANR.	ANKUR SANGAL, BRIJESH C A	
		OTHER DETAILS OF ADVOCATES: CA BRIJESH , ISHITH ARORA(REMFRYLITIGATIONS@REMFY.COM)(8506906111)(PETITIONER) REMFY(REMFRYLITIGATIONS@REMFY.COM)()(RESPONDENT) BRIJESH C A(REMFRYLITIGATIONS@REMFY.COM)(8506906111)(RESPONDENT)		
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
71	W.P.(C)-4702/2025 CM APPL. 21659/2025	M S NEXTRA COMMUNICATIONS PVT LTD V/s ADDL CENTRAL P F COMMISSIONER COMPLIANCE AND ORS	PRAKASH KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAKASH KUMAR(PRAKASH1B1143@GMAIL.COM)(9313069060)(PETITIONER) CHAMBERS OF SIDDHARTH(MAIL@CHAMBERSOFSIDDHARTH.COM)(0)(RESPONDENT)		
72	W.P.(C)-4913/2025 CM APPL. 22569/2025	ABHIN NARULA V/s THE HIGH COURT OF DELHI THROUGH REGISTRAR GENERAL & ANR.	AMAN VACHHER	SUB TO OFF OBJ
		OTHER DETAILS OF ADVOCATES:		

		AMAN VACHHER(ADVVACHHER@YAHOO.CO.IN)(9711089214)(PETITIONER) AMIT GEORGE, RG DHC, ANU BAGAI, DHC(AMITGEORGE@OUTLOOK.COM, RG.DHC@NIC.IN, ANU@BAGAI.CO.IN, REXAM.DHC@GOV.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
73	W.P.(C)-6449/2017 WITH W.P.(C) 4357/2018	SANDEEP YADAV V/s DIRECTOR GENERAL OF INDIAN COAST	MALIKA GUTAM & SAURABH SRIVASTAVA, VIRENDRA PAL SINGH, RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: VIRENDRA PAL SINGH(DRVPSINGH1964@GMAIL.COM)(9810145707)(PETITIONER) VIRENDRA PAL SINGH(DRVPSINGH1964@GMAIL.COM)(9810145707)(PETITIONER) RAVI KUMAR(ADVOCATERAVIKUMAR22@GMAIL.COM)(8010677066)(PETITIONER)		
74	W.P.(C)-4357/2018 CM APPL. 21615/2024	EX UTTAM NAVIK SHELENDER SINGH V/s UNION OF INDIA AND ORS.	MD. RASHID SAEED, RAVI KUMAR, RAVI KUMAR	
		OTHER DETAILS OF ADVOCATES: MD. RASHID SAEED()(9911867863)(PETITIONER) RAVI KUMAR & ASSOCIATES(ADVOCATERAVIKUMAR22@GMAIL.COM)(8010677066)(PETITIONER) JURIS(JURISPLEADERS@GMAIL.COM)()(RESPONDENT) RAVI KUMAR(ADVOCATERAVIKUMAR22@GMAIL.COM)(8010677066)(PETITIONER)		

NOTE:CM APPL.22128/2025 SHALL BE TAKEN UP ALONGWITH FA0(OS)(COMM)-241/2023 LISTED AT ITEM NO.46

NOTE:CM APPL.22557/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-7718/2024 LISTED AT ITEM NO.38

COURT NO. 34
DIVISION BENCH-VI
HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGEMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
20	CRL.A.-478/2025 CRL.M.(BAIL) 850/2025 CRL.M.A. 11175/2025 CRL.M.A. 11176/2025 CRL.M.A. 11177/2025	ANIL@GUDDA V/s STATE GOVT. OF NCT OF DELHI	SAYANDEEP PAHARI	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(KALYAN PURI-816/2024)
AFTER NOTICE MISC. MATTERS				
21	CRL.A.-263/2025 CRL.M.A. 6750/2025	NEELAM RANOLIA ALIAS NEELAM PRAJAPAT ALIAS NEELAM AZAD V/s STATE NCT OF DELHI	GAURAV BISHNOI	
		OTHER DETAILS OF ADVOCATES: BALRAJ SINGH MALIK()(9968190750)(PETITIONER) BALRAJ SINGH MALIK()(9968190750)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PARLIAMENT STREET-142/2023) CRL.M.C. 9545/2023 FILED BY STATE (DISPOSED ON : 2025-01-23) W.P.(CRL) 16/2024 FILED BY NEELAM AZAD (DISPOSED ON : 2024-01-03) BAIL APPLN. 197/2025 FILED BY MAHESH KUMAWAT (DISPOSED ON : 2025-01-17) BAIL APPLN. 386/2025 FILED BY NEELAM RANOLIA (DISPOSED ON : 2025-01-29) CRL.A. 373/2025 FILED BY MANORANJAN D (D. OF HEARING : 2025-07-24) CRL.A. 388/2025 FILED BY MAHESH KUMAWAT (D. OF HEARING : 2025-04-29) P.S.-FIR NO. :(PARLIAMENT STREET-142/2023)
22	FAO (COMM)-83/2024 CM APPL. 26835/2024	M/S CONTRUCTION INDUSRY DEVELOPMENT COUNCIL V/s M/S MCM WORLDWIDE PRIVATE LIMIED & ANR.	AMAYA M NAIR	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
23	BAIL APPLN.-1491/2025	RAHIMULLAH RAHIMI V/s STATE OF NCT OF DELHI	PRATYUSH PRASANNA	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022) CRL.REV.P. 163/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) CRL.M.C. 3454/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) BAIL APPLN. 4343/2024 FILED BY RAHIMULLAH RAHIMI (D. OF HEARING : 2025-04-23) P.S.-FIR NO. :(SPECIAL BRANCH LODHI ROAD-237/2022)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR ADMISSION				
24	FAO(OS) (COMM)-93/2024 CM APPL. 27633/2024	K. SRINIVAS RAO V/s VAN TIBOLLI & ANR.	JOGINDER TULI, KANGAN RODA	
		OTHER DETAILS OF ADVOCATES: JOGINDER TULI(TULIJOGINDER@GMAIL.COM)(9811180788)(PETITIONER) K SRINIVAS RAO()(9871540176)(PETITIONER) G BARATHI(GBARATHI@GLALAW.COM)(9810526981)(RESPONDENT) KANGAN RODA(INFO@ILLUMINIP.COM)(9711922132)(RESPONDENT) KANGAN RODA(INFO@ILLUMINIP.COM)(9711922132)(RESPONDENT)		

COURT NO. 43
HON'BLE MR. JUSTICE PRATEEK JALAN

NOTE: "THE COUNSEL AND LITIGANTS ARE REQUESTED TO KEEP THE PDF PAGE NUMBERS OF THEIR RESPECTIVE CASES IN ACCORDANCE WITH THE COURT FILE READY WITH THEM DURING THE HEARING/ARGUMENTS OF THEIR CASES FOR THE CONVENIENCE OF THE HON'BLE COURT AND SMOOTH FUNCTIONING OF THE COURT PROCEEDINGS.

NOTE: "COUNSEL AND LITIGANTS WHO ARE APPEARING THROUGH VIDEO CONFERENCING MODE ARE REQUESTED TO ADHERE TO VIDEO CONFERENCING RULES 2021."

NOTE: "NO MENTIONING WILL BE ENTERTAINED UNLESS REPRESENTED EITHER BY ALL COUNSELS FOR THE PARTIES OR BY ALL THE LITIGANTS AT THE TIME OF MENTIONING."

NOTE: "PASSED-OVER MATTERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST, UNLESS SPECIFICALLY DIRECTED."

NOTE: IN THE ADVANCE LIST, MATTERS WILL BE TAKEN UP IN THE FOLLOWING ORDER: -

- (a) "FRESH MATTERS AND APPLICATIONS;
- (b) "FOR ADMISSION" MATTERS;
- (c) MATTERS WHICH ARE MARKED AS "EXPEDITED MATTERS" OR " SPECIALLY DIRECTED MATTERS".
- (d) " AFTER NOTICE MISCELLANEOUS MATTERS" WILL BE TAKEN UP CHRONOLOGICALLY.

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sanjoyojha73@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES INVOLVING DIFFERENTLY-ABLED PERSONS				
62	W.P.(C)-4876/2025 CM APPL. 22468/2025 CM APPL. 22469/2025	RAM NIWAS TYAGI V/s GNCTD AN ORS.	YOGESH KUMAR MAHUR	
		OTHER DETAILS OF ADVOCATES: YOGESH KUMAR MAHUR, HARKESH(YOGESH67MAHUR@GMAIL.COM)(9810253685)(PETITIONER) AVNISH AHLAWAT(AVNISH@AHLAWATASSOCIATIES.IN, AVNISHAHLAWAT@YAHOO.COM)(0)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
63	CM APPL. 22430/2025 In W.P.(C)-13667/2018(Disposed off case)	PRAVIN GUPTA V/s SECREATRY (REVENUE) / DIVISIONAL COMMISSIONER NCT & ORS	KANIKA AGNIHOTRI, VAIBHAV AGNIHOTRI, UTKARSH KOKCHA, UTKARSH KOKCHA	
		OTHER DETAILS OF ADVOCATES: KANIKA AGNIHOTRI()(9582910000)(PETITIONER) UTKARSH KOKCHA(UTKARSHKOKCHA@GMAIL.COM)(8802949522)(PETITIONER)		
64	CM APPL. 22435/2025 In W.P.(C)-13738/2021 WITH W.P.(C) 3840/2024	MANISH KUMAR V/s UNION OF INDIA & ORS.	SIDDHARTH GUPTA, V.S.R KRISHNA, RAHUL RANJAN VERMA	
		OTHER DETAILS OF ADVOCATES: SIDHARTH ARORA(ARORASIDHARTH@HOTMAIL.COM)(9811183806)(PETITIONER) SHRI S V KUTE(SVKUTEDMRC@GMAIL.COM)(8826136555)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(23384193)(RESPONDENT) GOVT. OF NATIONAL CAPITAL TERRITORY OF DELHI(ADPLANNINGTRANSPORT@GMAIL.COM)()(RESPONDENT) SIDHARTH ARORA (ARORASIDHARTH@HOTMAIL.COM)(9811183806)(PETITIONER) ANIL (ANILCO040@GMAIL.COM)()(RESPONDENT)		

		SHIKESH KUMAR (OFFICEOFADVRISHIKESHKUMAR@GMAIL.COM){}(RESPONDENT) RAHUL RANJAN VERMA(RAHULRANJANVERMA78@GMAIL.COM){9810274454}(PETITIONER)		
65	CM APPL. 22463/2025 In W.P.(C)-3840/2024	MANISH KUMAR V/s UNION OF INDIA AND OTHERS	RAHUL RANJAN VERMA, V.S.R KRISHNA, SAMEER VASHISHT	
		OTHER DETAILS OF ADVOCATES: CINMOY AND ASSOCIATES(RAHULRANJANVERMA78@GMAIL.COM){9810274454}(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) MD METRO(MDMETRO@DMRC.ORG, PUSHKARSOOD03@GMAIL.COM){}(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){9868250806}(RESPONDENT) MONI CHNOMY(RAHULRANJANVERMA78@GMAIL.COM){0}(PETITIONER) V S R KRISHNA(VSRKRISHNA.ER402GMAIL.COM){9891205519}(PETITIONER) MOHAN SHYAM(MOHAN.S@MLCPARTNERS.IN, SAMEER.VASHISHT@GMAIL.COM, ANKURCHHIBER@GMAIL.COM){0}(RESPONDENT) SAMEER VASHISHT(SAMEER.VASHISHT@GMAIL.COM){9818280821}(RESPONDENT)		
66	CM APPL. 22507/2025 In W.P.(C)-3724/2022	SMT. SUNITA KAPOOR V/s APPELLATE AUTHORITY , PUNJAB NATIONAL BANK AND ORS	RAJNEESH CHOPRA, KUNAL MADAN, RAJESH KUMAR, RAJNEESH CHOPRA	
		OTHER DETAILS OF ADVOCATES: C AND C ASSOCIATES(SMRITI@CANDCASSOCIATES.NET){1143071637}(PETITIONER) VJ SC(VJ_SC@YAHOO.COM){}(RESPONDENT) PRATIBHA SINHA(PRATIBHA.SINHA155@GMAIL.COM){9711401792}(PETITIONER) ELECTION COMMISSION OF INDIA(VAKUL.VINAYAK@GMAIL.COM){9810194858}(PETITIONER) RAJESH RAINA(ADCOATE.RAJESHRAINAGMAIL.COM){}(RESPONDENT) VAKUL VINAYAK(VAKUL.VINAYAK@GMAIL.COM){}(RESPONDENT) KMA LAW OFFICE(CLERK@KMALAWOFFICE.COM){0}(PETITIONER) RAJESH GAUTAM(RAJESHGAUTAM@KLMEHTA.NET){0}(RESPONDENT) RAJESH KUMAR(RAJESHGAUTAM@KLMEHTA.NET){9811252434}(RESPONDENT) RAJNEESH CHOPRA(HARISH.SINGH@CANDCASSOCIATES.NET){9873811345}(PETITIONER)		
67	CM APPL. 22431/2025 In W.P.(C)-16281/2022	LEENA ANAND V/s N. K. BAGRODIA PUBLIC SCHOOL & ORS.	ANUJ AGGARWAL, ATUL JAIN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGAWAL(ANUJAGGAWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM){9891403206}(PETITIONER) N.K. BAGRODIA PUBLIC SCHOOL(NKBAGRODIA_DWARKA@YAHOO.COM){}(RESPONDENT) N.K. BAGRODIA EDUCATION SOCIETY(NKBAGRODIA_DWARKA@YAHOO.COM){}(RESPONDENT) AVNISH AHLAWAT(AVNISHAHLAWAT@YAHOO.COM){9810134741}(RESPONDENT) ATUL JAIN(ATULJAINADV@GMAIL.COM){9899201199}(RESPONDENT)		
68	CM APPL. 22428/2025 CM APPL. 22429/2025 In W.P.(C)-980/2025	MR UMANG MITTAL AND ANR V/s GOVT OF NCT OF DELHI AND ORS.	JATIN	
		OTHER DETAILS OF ADVOCATES: J.K.A. & ASSOCIATES(JKA.LEGAL@GMAIL.COM){9953283177}(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){9868250806}(RESPONDENT) J K A AND ASSOCIATES(JKA.LEGAL@GMAIL.COM){9953283177}(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM){9868250806}(RESPONDENT)		
69	W.P.(C)-4875/2025 CM APPL. 22465/2025 CM APPL. 22466/2025	GAON SABHA QUADI PUR V/s AMIT RANA & ORS.	SUMIT DAGAR	
		OTHER DETAILS OF ADVOCATES: SUNIL KUMAR(ADVOCATESUNILSANGWAN@GMAIL.COM){9810699132}(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN){0}(RESPONDENT)		
70	W.P.(C)-4880/2025 CM APPL. 22478/2025 CM APPL. 22479/2025	VIPIN KUMAR V/s UNION OF INDIA & ORS.	SATWIK MISRA	subject to office objection
		OTHER DETAILS OF ADVOCATES: SATWIK MISRA/ GUNJAN DOGRA/ DEVASHREE(CHAMBERSOFSATWIKMISRA@GMAIL.COM){8130620000}(PETITIONER) DIGVIJAY RAI, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, UOIDHC@GMAIL.COM){1123384193}(RESPONDENT)		
71	W.P.(C)-4884/2025 CM APPL. 22493/2025	SACHIN TOMAR V/s NATIONAL ACCREDITATION BOARD FOR TESTING AND CALIBRATION LABORATORIES & ANR.	ROOP NARAIN	
		OTHER DETAILS OF ADVOCATES: ROOP NARAIN AND VINEET KUMAR(ADVOCATE.ROOPNARAIN@GMAIL.COM){9810128189}(PETITIONER)		

		NABL, QCIN, VIKAS CHOPRA(CEO@NABL.QCIN.ORG, SG@QCIN.ORG, VIKASCHOPRAADVOCATE@GMAIL.COM)(0)(RESPONDENT)		
72	W.P.(C)-4886/2025 CM APPL. 22498/2025 CM APPL. 22499/2025	ADARSH CK V/s UNION OF INDIA & ORS.	SATWIK MISRA	subject to office objection
		OTHER DETAILS OF ADVOCATES: SATWIK MISRA/ GUNJAN DOGRA/ DEVASHREE(CHAMBERSOFSATWIKMISRA@GMAIL.COM)(8130620000)(PETITIONER) DIGVIJAY RAI, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
73	W.P.(C)-4889/2025 CM APPL. 22508/2025 CM APPL. 22509/2025	AIR INDIA RETIRED EXECUTIVE CABIN CREW WELFARE ASSOCIATION & ANR. V/s UNION OF INDIA MINISTRY OF CIVIL AVIATION & ORS	ATUL SHARMA	
		OTHER DETAILS OF ADVOCATES: ATUL SHARMA/ KABIR DIXIT/ RAGINI SHARMA/ KUSHAGRA KAUL(KABIR.DIXIT@DENTONSLINKLEGAL.COM)(9999087047)(PETITIONER) GSD, NDHM, AIAHL, KAL SINGH(UTIITSL.GSD@UTIITSL.COM, NDHM@NHA.GOV.IN, CFO@AIAHL.IN, KAL.SINGH@NIC.IN)(0)(RESPONDENT) UNION OF INDIA, MOCA, ADHQ, HFM(UOIHDC@GMAIL.COM, MOCA@GOV.IN, ADHQ.DL@CGHS.NIC.IN, HFM@GOV.IN)(1123384193)(RESPONDENT)		
74	W.P.(C)-4903/2025 CM APPL. 22540/2025	ANAND KUMAR SAXENA V/s SHRI SANATAN DHARAM SARASWATI BAL MANDIR SR. SEC. SCHOOL & ORS.	ANUJ AGGARWAL	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL & COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM)(9891403206)(PETITIONER) SHRISBMP BAGH, MSLS, SAMITI(SHRISBMPBAGH@GMAIL.COM, MCLSBMHN@GMAIL.COM, SAMITI59@YAHOO.COM)(0)(RESPONDENT) AVNISH AHLAWAT, DSWARALIPI, PRIYANKA GARG(AVNISHAHLAWAT@YAHOO.COM, DSWARALIPI@REDIFFMAIL.COM, GARG6PRIYANKA@GMAIL.COM)(0)(RESPONDENT)		
75	W.P.(C)-4905/2025 CM APPL. 22541/2025 CM APPL. 22542/2025	PAVNI SHARMA V/s UNION OF INDIA & ANR.	KRISHAN KUMAR SHARMA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: K.K. & CO.(KKSHARMAADVOCATE384@GMAIL.COM)(9818140429)(PETITIONER) UNION OF INDIA(UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
76	W.P.(C)-4747/2017	ANJULIKA V/s GNCT OF DELHI AND ANR	PRASHANT KUMAR MITTAL, NAUSHAD AHMED KHAN	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
77	W.P.(C)-4912/2025 CM APPL. 22567/2025 CM APPL. 22568/2025	RASHMI KUMAR V/s GOVERNMENT OF NCT OF DELHI & ANR.	KARAN LUTHRA	
		OTHER DETAILS OF ADVOCATES: KARAN LUTHRA(OFFICE@KARANLUTHRA.CO.IN)(9810259213)(PETITIONER) SANTOSH KUMAR TRIPATHI, GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM, PCCF-GNCTD@DELHI.GOV.IN)(9868250806)(RESPONDENT)		
78	W.P.(C)-4914/2025 CM APPL. 22573/2025 CM APPL. 22574/2025	HEEMRAJ SINGH V/s UNION OF INDIA & ORS.	SATWIK MISRA	SUB TO OFF OBJ
		OTHER DETAILS OF ADVOCATES: SATWIK MISRA/ GUNJAN DOGRA/ DEVASHREE(CHAMBERSOFSATWIKMISRA@GMAIL.COM)(8130620000)(PETITIONER) DIGVIJAY RAI, UNION OF INDIA(DIGVIJAYRAI@REDIFFMAIL.COM, UOIHDC@GMAIL.COM)(1123384193)(RESPONDENT)		
79	W.P.(C)-4924/2025	MUBASSHIR HASAN V/s UNION OF INDIA AND ORS	RAJBIR SINGH SAGAR	
		OTHER DETAILS OF ADVOCATES: RAJBIR SINGH SAGAR(RAJBIRSSAGAR@GMAIL.COM)(9910017625)(PETITIONER) UNION OF INDIA, KAML N CO, RAJAPPA(UOIHDC@GMAIL.COM, KAMLNCO@GMAIL.COM, ADVOCATERAJAPPA@GMAIL.COM)(1123384193)(RESPONDENT)		

COURT NO. 49
HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
100	CM APPL. 22443/2025 In RC.REV.-147/2018	SARDAR TIRATH SINGH V/s ABDUL RASHID (DECEASED) THR LRS & ORS	ARUN VOHRA, SAJID A CHOUDHARY, JAVED AHMAD, JAVED AHMAD	
		OTHER DETAILS OF ADVOCATES: ARUN VOHRA()(9811089104)(PETITIONER) SAJID A CHOUDHARY()(9958847558)(RESPONDENT) ARUN VOHRA (ARUNVOHRA18@GMAIL.COM)(9811089104)(PETITIONER) JAVED(JAVEDAHMADADV@GMAIL.COM)()(RESPONDENT) ARUN VOHAR(ARUNVOHAR18@GMAIL.COM)()(PETITIONER) JAVED AHMAD (JAVEDAHMADADV@GMAIL.COM)(9810518138)(RESPONDENT) JAVED AHMAD(JAVEDAHMADADV@GMAIL.COM)(9810518138)(RESPONDENT) ARUN(ARUNVOHAR18@GMAIL.COM)(0)(RESPONDENT) JAVED AHMAD(JAVEDAHMADADV@REDIFFMAIL.COM)(9810518138)(RESPONDENT)		
101	CM APPL. 22442/2025 In RC.REV.-76/2025	HIRA LAL (SINCE DECEASED) THROUGH LRS. V/s USHA DEVI	RAMESH KUMAR SHARMA	
		OTHER DETAILS OF ADVOCATES:		
102	CM APPL. 22449/2025 In RFA-934/2024	RAJ KAPOOR V/s M/S KANSHI NATH RAM NATH DHARMARTH TRUST	VINAY KANT SINGH, PHOENIX LAW FIRM	
		OTHER DETAILS OF ADVOCATES: ABHINAV TYAGI(AMARYADAVBY@GMAIL.COM)()(PETITIONER) PHOENIX FIRM(PHOENIXLAFIRM@GMAIL.COM)()(RESPONDENT) ABHINAV TYAGI(LEGALABHINAV@GMAIL.COM)(9711996530)(PETITIONER) AMAR YADAV(AMARYADAVABY@GMAIL.COM)(0)(RESPONDENT) PHOENIX LAW FIRM(PHOENIXLAFIRM@GMAIL.COM)(9811390399)(RESPONDENT) ()))(RESPONDENT)		
103	CM APPL. 22450/2025 In W.P.(C)-11480/2015 WITH W.P.(C) 1957/2016	ASHOK KUMAR SHRIVASTAVA V/s COL SATSANGI'S KIRAN MEMORIAL PUBLIC SCHOOL AND ANR	ANIL AGGARWAL, ANUJ AGGARWAL, RAJAN NARAIN, RAGUBAR DAYAL JAIMAN	
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL AND COMPANY(ANUJAGGARWALCOMPANY@GMAIL.COM, ANUJAGGARWAL1984@GMAIL.COM)(9891403206)(PETITIONER) RAJAN NARAIN(RAJANNARAINADV@GMAIL.COM, YEESHUJAIN@YAHOO.CO.IN, SCSERVICESGNCTD@GMAIL.COM)()(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
104	RFA-296/2023	MAHENDER PAL SINGH V/s SH. ANISH GOYAL & ANR.	SARBESHWAR JHA	
		OTHER DETAILS OF ADVOCATES: DEEPAK KR. KHUSHALANI(MUKULADV.1570@GMAIL.COM)(9811135392)(PETITIONER) ANISH GOYAL ()(9310431888)(RESPONDENT)		

FOR FINAL HEARING				
105	RFA-379/2021 CM APPL. 40219/2021 CM APPL. 44116/2023 CM APPL. 55026/2024	MAHESH CHANDER AHUJA V/s SH. TILAK RAJ AHUJA	RAJESH BHATIA, ATUL BANDHU, RAJESH BHATIA	
		OTHER DETAILS OF ADVOCATES: MAHESH CHANDER AHUJA(ABAHUJA@GMAIL.COM)(9810516162)(PETITIONER) RAJESH BHATIA(RBHATIA_ADVOCATE@YAHOO.CO.IN)(9811331125)(PETITIONER) BANDHU(ATULBANDHU@GMAIL.COM)()(RESPONDENT) R BHATIA(RBHATIA_ADVOCATE@YAHOO.CO.IN)()(PETITIONER) ATUL BANDHU(ATULBANDHU@GMAIL.COM)(9811608039)(RESPONDENT)		

NOTE:CM APPL.22201/2025 SHALL BE TAKEN UP ALONGWITH RC.REV.-01/2025 LISTED AT ITEM NO.05

COURT NO. 30
HON'BLE MR.JUSTICE SANJEEV NARULA

NOTE: “SUPPLEMENTARY PASSED OVER MATTERS WILL BE TAKEN UP JUST AFTER THE SUPPLEMENTARY LIST IS OVER.”

[NOTE:1. IN CASE ANY ASSISTANCE REGARDING VIRTUAL HEARING IS REQUIRED, PLEASE CONTACT, MR.NANDAN SINGH(9319815952),COURT MASTER TO HON'BLE MR. JUSTICE SANJEEV NARULA.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
81	CRL.M.C.-2459/2025 CRL.M.A. 11023/2025 CRL.M.A. 11024/2025	MAHESH KHANDELWAL & ANR. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	RAJESH KUMAR TARUN	WITH CRL.M.C. 2322/2025
		OTHER DETAILS OF ADVOCATES: RAJESH KUMAR (RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER) R K TARUN(RAJESHKUMARTARUN@GMAIL.COM)(9811225854)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		

COURT NO. 07
HON'BLE MR.JUSTICE MANOJ KUMAR OHRI

NOTE 1: All land acquisition appeals of village Bijwasan arising out of the award No. 2/2012 pertaining to notification under Section 4 dated 4th February, 2010 shall be listed on 25.4.2025.

NOTE 2: All land acquisition appeals of village Barwala arising out of the award No. 12/2005-06/DC/(NW) pertaining to notification under Section 4 dated 21st March, 2003 shall be listed on 1.5.2025.

NOTE 3 : All land acquisition appeals of village Mundka arising out of the award No. 2/DC(W)/2008-09 pertaining to notification under Section 4 dated 7th June, 2007 shall be listed on 8.5.2025.

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MEETING ID : 2528 229 8537

NOTE : ALL COUNSEL FOR THE PARTIES,LITIGANTS AND IO ARE REQUESTED TO KEEP THEIR MIC ON MUTE MODE TILL THEIR MATTER IS CALLED.

NOTE: PLEASE GIVE APPEARANCE IN THE CHAT BOX OF VC AS FOLLOWS

ITEM NO:-

CASE NO:-

NAME OF COUNSEL APPEARING FOR :-

MOB. NO:-

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lalit.684@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
39	CM APPL. 22413/2025 CM APPL. 22414/2025 In W.P.(C)-257/2020	UMESH SHAHRA V/s UNION OF INDIA AND ORS.	URFE HAIDER, KETAN KUMAR ROY, PRAVEENA GAUTAM	
		OTHER DETAILS OF ADVOCATES: URFE HAIDER()(9999347654)(PETITIONER) URFE HAIDER()(9999347654)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RACHIT BANSAL(ADV.KETANKUMARROY@GMAIL.COM)(0)(RESPONDENT) PRAVEENA GAUTAM(PRAVEENA1807@HOTMAIL.COM)(9868100876)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CONNECTED MATTERS (ANMM)				
40	W.P.(C)-3558/2015 WITH W.P.(C) 3690/2016 W.P.(C) 5975/2015 W.P.(C) 8931/2015 W.P.(C) 10204/2015 W.P.(C) 10219/2015 W.P.(C) 10252/2015 W.P.(C) 10253/2015 W.P.(C) 662/2018 W.P.(C) 672/2018 W.P.(C) 1445/2018 W.P.(C) 1446/2018 W.P.(C) 1447/2018 W.P.(C) 1545/2018 W.P.(C) 1546/2018 W.P.(C) 1554/2018	SAHIL CHOPRA V/s SOUTH DELHI MUNICIPAL CORPORATION (SDMC)	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
41	W.P.(C)-10204/2015	M/S INDUS ADVERTISING V/s EAST DELHI MUNICIPAL CORPORATION & ORS	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
42	W.P.(C)-10219/2015	M/S SIKKA MEDIA & ADVERTISEMENT PVT. LTD. V/s EAST DELHI MUNICIPAL CORPORATION & ANR	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
43	W.P.(C)-10253/2015	M/S G S PROMOTERS PVT LTD V/s EAST DELHI MUNICIPAL CORPORATION (EDMC)	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
44	W.P.(C)-5975/2015 CM APPL. 10834/2015	M/S MANOHAR LAL SARRAF & SONS JEWELLERS PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION & ORS	LALIT GUPTA & ASSOCIATES, RAJAN TYAGI	
		OTHER DETAILS OF ADVOCATES:		
45	W.P.(C)-8931/2015	VASUDEV PUBLICITY SERVICE V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
46	W.P.(C)-3690/2016 CM APPL. 15777/2016	M/S MIDAS INFRATECH PVT. LTD. V/s EAST DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
CONNECTED MATTERS (ANMM)				
47	W.P.(C)-1445/2018 WITH W.P.(C) 662/2018 W.P.(C) 672/2018	MANOJ KUMAR V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MSHRA	
		OTHER DETAILS OF ADVOCATES: ANAND MSHRA()(8826014217)(PETITIONER)		
48	W.P.(C)-1446/2018	SANJEEV SHARMA V/s NORTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA()(8826014217)(PETITIONER)		
49	W.P.(C)-1447/2018	SHASHVAT ADVERTISING PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION (SDMC) & ANR	ANAND MISHRA, SANDEEP BAJAJ, ARINDAM DEY	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA()(8826014217)(PETITIONER) ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(RESPONDENT)		

50	W.P.(C)-1545/2018	AJAY SHARMA V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA()(8826014217)(PETITIONER)		
51	W.P.(C)-1546/2018	SUMIT JASROTIA V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA()(8826014217)(PETITIONER)		
52	W.P.(C)-1554/2018	OM TRADERS V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA, SANDEEP BAJAJ	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA()(8826014217)(PETITIONER)		
53	W.P.(C)-662/2018	M/S TRIPPLE ESS COMMUNICATION P. LTD V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA, SANDEEP BAJAJ	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA()(8826014217)(PETITIONER)		
54	W.P.(C)-672/2018	M/S CHITRA ADVERTISING SERVICE V/s EAST DELHI MUNICIPAL CORPORATION & ORS.	ANAND MISHRA, SANDEEP BAJAJ	
		OTHER DETAILS OF ADVOCATES: ANAND MISHRA()(8826014217)(PETITIONER)		
55	W.P.(C)-3957/2015 CM APPL. 7063/2015 CM APPL. 5625/2016 WITH W.P.(C) 9515/2015	M/S. GRAPHISADS PRIVATE LIMITED V/s EAST DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
56	W.P.(C)-9515/2015 CM APPL. 1215/2016	ROMESH CHANDRA GROVER V/s SOUTH DELHI MUNICIPAL CORPORATION & ANR	SIDDHARTH, MINI PUSHKARNA, SUNIETA OJHA, ARINDAM DEY, RAKESH MISHRA	
		OTHER DETAILS OF ADVOCATES: ARINDAM DEY(ARINDAMDEY.DRA@GMAIL.COM)(9716253118)(RESPONDENT) RAKESH MISHRA(ADRAKESH.MISHRA12@GMAIL.COM)(9560148304)(RESPONDENT)		
57	W.P.(C)-1352/2017 CM APPL. 6179/2017	VIRENDER KUMAR V/s EAST DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
58	W.P.(C)-3186/2017	M/S EXPLO MEDIA PVT. LTD. V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		
59	W.P.(C)-9634/2017	M/S CHANDRA AGENCIES V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA	
		OTHER DETAILS OF ADVOCATES:		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
60	W.P.(C)-10252/2015	M/S SIKKA PROMOTERS PVT LTD V/s SOUTH DELHI MUNICIPAL CORPORATION	ANAND MISHRA	WITH W.P.(C) 3558/2015
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 26
HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURNMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABILITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
75	CRL.M.A. 11649/2025 In W.P.(CRL)-2392/2021(Disposed off case) WITH W.P.(CRL) 1686/2022	RAGHAV BAHL V/s ENFORCEMENT DIRECTORATE MINISTRY OF FINANCE	AMARJIT SINGH BEDI, TUSHAR KUMAR	
		OTHER DETAILS OF ADVOCATES: SACHIN SOLANKI(SACHINSOLANKI6@GMAIL.COM)()(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) AMIT(AMITS.G061401@GOV.IN)()(RESPONDENT) KARTIK SHARMA(DL.HC-ED@GOV.IN)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 6/2019) W.P.(CRL) 3512/2019 FILED BY NEERAJ SINGAL (DISPOSED ON : 2023-05-29) W.P.(CRL) 1686/2022 FILED BY RITU KAPUR (D. OF HEARING : 2025-07-28) BAIL APPLN. 1121/2023 FILED BY CHANDER PRAKASH WADHWA (THROUGH PAROKAR) (DISPOSED ON : 2023-05-04) BAIL APPLN. 1119/2023 FILED BY CHANDER PRAKASH WADHWA THROUGH PAROKAR (DISPOSED ON : 2023-05-04) BAIL APPLN. 2356/2023 FILED BY NEERAJ SINGAL (DISPOSED ON : 2024-01-08) W.P.(CRL) 1758/2023 FILED BY NEERAJ SINGAL (D. OF HEARING : 2025-07-10) CRL.M.C. 2602/2024 FILED BY DIRECTORATE OF ENFOCEMENT (D. OF HEARING : 2025-05-08) BAIL APPLN. 2065/2024 FILED BY NEERAJ SINGAL (DISPOSED ON : 2024-09-10) CRL.M.C. 4014/2024 FILED BY DIRECTORATE OF ENFOCEMENT (DISPOSED ON : 2024-05-28) CRL.M.C. 4869/2024 FILED BY AJAY S. MITTAL (D. OF HEARING : 2025-08-12) BAIL APPLN. 3210/2024 FILED BY PANKAJ KUMAR TIWARI (DISPOSED ON : 2024-10-24) BAIL APPLN. 3269/2024 FILED BY PANKAJ KUMAR (DISPOSED ON : 2024-10-24) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 6/2019)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
76	W.P.(CRL)-1188/2019 CRL.M.A. 8679/2019 CRL.M.A. 36563/2019 CRL.M.A. 36564/2019 CRL.M.A. 36565/2019 CRL.M.(BAIL) 6270/2020 CRL.M.(BAIL) 749/2021 CRL.M.(BAIL) 581/2025	KANWARJEET SINGH BATTH V/s UNION OF INDIA	SANJAY MISHRA, NITESH SINGLA	
		OTHER DETAILS OF ADVOCATES: SANJAY MISHRA()(9810135522)(PETITIONER) NITESH SINGLA(NITESH434@GMAIL.COM)(8860409784)(PETITIONER)		

		SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) MOHAMMED MUQEEN(MOHMMEDMUQEEN@GMAIL.COM)(9999864964)(RESPONDENT) MATTAPHOTOSTAT(MATTAPHOTOSTAT@GMAIL.COM){}(RESPONDENT) SANJAY MISHRA{ }(9810135522)(PETITIONER) SANJAY MISHRA(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){0}(RESPONDENT) SANJAY MISHRA (SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) MOHD MUQEEM (MOHAMMEDMUQEEM@GMAIL.COM)(9999864964)(RESPONDENT)	
NON-CONTENTIOUS CASES (FOR DIRECTIONS/ORDERS)			
77	CRL.M.C.-2096/2025 CRL.M.A. 9390/2025	KAMAL @ KOMAL & ORS. V/s THE STATE (GOVT N C T OF DELHI) & ANR.	HEENA
		OTHER DETAILS OF ADVOCATES: HEENA (HEENA272911@GMAIL.COM)(7982999904)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(HARSH VIHAR-137/2015)

COURT NO. 25
HON'BLE DR.JUSTICE SWARANA KANTA SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
72	BAIL APPLN.-1486/2025 CRL.M.A. 11652/2025 CRL.M.A. 11653/2025	HAR SHARAN GUPTA V/s STATE (NCT OF DELHI)	SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVENDRA SINGH (SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-163/2025) BAIL APPLN. 1487/2025 FILED BY PRABHAT KUMAR SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1488/2025 FILED BY ADARSH SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1489/2025 FILED BY RAHUL SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1490/2025 FILED BY GOVIND SWARUP (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(PUNJABI BAGH-163/2025)
73	BAIL APPLN.-1487/2025 CRL.M.A. 11654/2025 CRL.M.A. 11655/2025	PRABHAT KUMAR SWARUP V/s STATE (NCT OF DELHI)	SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVENDRA SINGH (SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PUNJABI BAGH-163/2025) BAIL APPLN. 1486/2025 FILED BY HAR SHARAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1488/2025 FILED BY ADARSH SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1489/2025 FILED BY RAHUL SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1490/2025 FILED BY GOVIND SWARUP (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(PUNJABI BAGH-163/2025)

74	BAIL APPLN.-1488/2025 CRL.M.A. 11656/2025 CRL.M.A. 11657/2025	ADARSH SWARUP V/s STATE (NCT OF DELHI)	SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVENDRA SINGH (SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-163/2025) BAIL APPLN. 1486/2025 FILED BY HAR SHARAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1487/2025 FILED BY PRABHAT KUMAR SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1489/2025 FILED BY RAHUL SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1490/2025 FILED BY GOVIND SWARUP (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (PUNJABI BAGH-163/2025)	
75	BAIL APPLN.-1489/2025 CRL.M.A. 11658/2025 CRL.M.A. 11659/2025	RAHUL SWARUP V/s STATE (NCT OF DELHI)	SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES: SHIVENDRA SINGH (SHIVENDRASINGH065@GMAIL.COM)(9582194010)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-163/2025) BAIL APPLN. 1486/2025 FILED BY HAR SHARAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1487/2025 FILED BY PRABHAT KUMAR SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1488/2025 FILED BY ADARSH SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1490/2025 FILED BY GOVIND SWARUP (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (PUNJABI BAGH-163/2025)	
76	BAIL APPLN.-1490/2025 CRL.M.A. 11660/2025 CRL.M.A. 11661/2025	GOVIND SWARUP V/s STATE (NCT OF DELHI)	SHIVENDRA SINGH	
		OTHER DETAILS OF ADVOCATES:	OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (PUNJABI BAGH-163/2025) BAIL APPLN. 1486/2025 FILED BY HAR SHARAN GUPTA (D. OF HEARING : 2025-04-17) BAIL APPLN. 1487/2025 FILED BY PRABHAT KUMAR SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1488/2025 FILED BY ADARSH SWARUP (D. OF HEARING : 2025-04-17) BAIL APPLN. 1489/2025 FILED BY RAHUL SWARUP (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (PUNJABI BAGH-163/2025)	

NOTE: “NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST”

NOTE: “ PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST.”

NOTE:“ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,**ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP**, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.”

NOTE: “REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M.”

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
247	CM APPL. 22439/2025 In MAC.APP.-282/2022(Disposed off case)	RAKESH SHARMA & ANR. V/s ASHOK & ORS.	JATINDER KAMRA, SUMAN BAGGA	
		OTHER DETAILS OF ADVOCATES: JATINDER KAMRA(JATINKAMRA@YAHOO.COM)(9810254400)(PETITIONER)		
248	CM APPL. 22444/2025 In C.R.P.-237/2024	SHRI REWATI PRASAD V/s SHRI RATTAN LAL & ORS.	DHRUV KUMRA, UMANG VARSHNEY, RAJINDER MATHUR	
		OTHER DETAILS OF ADVOCATES: DHRUV KUMRA AND ASSOCIATES(DHRUVKUMRA@GMAIL.COM)(9871195870)(PETITIONER) DHRUV KUMAR AND ASSOCIATES(DHRUVKUMRA@GMAIL.COM)(9871195870)(PETITIONER) RAKESH()(9911444800)(RESPONDENT) CHIRAG()(9911444800)(RESPONDENT) RAJINDER MATHUR(RAJINDERMATHURADVOCATE@GMAIL.COM)(9810085889)(RESPONDENT)		
249	C.R.P.-115/2025 CM APPL. 22550/2025 CM APPL. 22551/2025	JITENDRA SHARMA V/s GEETIKA SHARMA	PRASHANT KUMAR	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: PRASHANT KUMAR(PRASHANTDSNLU@GMAIL.COM)(7903756567)(PETITIONER) GEETIKA(GEETIKASHARMA141@GMAIL.COM)(0)(RESPONDENT)		
250	CM APPL. 22433/2025 In W.P.(C)-734/2025	MUNICIPAL CORPORATION OF DELHI V/s NARESH KUMAR	SRIPARNA CHATTERJEE	
		OTHER DETAILS OF ADVOCATES: SRIPARNA CHATTERJEE(PARTNER@CORPOLITLLP.COM)(9999941193)(PETITIONER) RAJIV(RAJIVAGGL@YAHOO.COM)(0)(RESPONDENT)		
251	CM APPL. 22488/2025	DISCOVER INDIA PRIVATE LIMITED	PRAVEEN CHAUHAN	

	In W.P.(C)-1822/2025	V/s VISHWAMBAR NATH DWIVEDI		
		OTHER DETAILS OF ADVOCATES: C & S LAW OFFICES(PRAVEENCHAUHAN65@GMAIL.COM)(9810008847)(PETITIONER) VN DWIVEDI(VNDWIVEDI3@HOTMAIL.COM)(0)(RESPONDENT)		
252	W.P.(C)-4887/2025 CM APPL. 22501/2025 CM APPL. 22502/2025 CM APPL. 22503/2025	G4S SECURE SOLUTIONS INDIA PVT, LTD. V/s DIWAKAR KUMAR JHA	GULSHAN KUMAR CHAWLA	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: GULSHAN CHAWLA(LEGISPERITUSGC@GMAIL.COM)(9899737099)(PETITIONER) DIWAKAR KUMAR JHA()(9810483729)(RESPONDENT)		
253	W.P.(C)-4909/2025 CM APPL. 22554/2025 CM APPL. 22555/2025 CM APPL. 22556/2025	BLUE HEAVEN COSMETICS PVT LTD V/s RAM RAJ	RAAVI BIRBAL	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RAAVI BIRBAL/ CAUVEERI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(PETITIONER) RAM RAJ()(9910114043)(RESPONDENT)		
254	W.P.(C)-4910/2025 CM APPL. 22558/2025 CM APPL. 22559/2025 CM APPL. 22560/2025	BLUE HEAVEN COSMETICS PVT LTD V/s PAPPU	RAAVI BIRBAL	SUB TO OFFICE OBJ.
		OTHER DETAILS OF ADVOCATES: RAAVI BIRBAL/ CAUVEERI BIRBAL(RAAVIBIRBAL@GMAIL.COM)(9818024661)(PETITIONER) SRIV P L ()(9643509820)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
255	W.P.(C)-4921/2025 CM APPL. 22589/2025 CM APPL. 22590/2025	PAPPU SO SHRI RAMDAS V/s SHRI MOOL CHAND KHARAITI RAM HOSPITAL AND AYURVEDIC RESEARCH INSTITUTE	RAJIV AGARWAL	
		OTHER DETAILS OF ADVOCATES: RAJIV AGGARWAL(RAJIVAGGL@YAHOO.COM)(9811142757)(PETITIONER) MOOLCHAND HEALTH CARE(INTL@MOOLCHANDHEALTHCARE.COM)(0)(RESPONDENT)		

NOTE:CM APPL.22321-22/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-15064/2023 LISTED AT ITEM NO.48
NOTE:CM APPL.22319/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-6088/2023 LISTED AT ITEM NO.43

COURT NO. 48
HON'BLE MS. JUSTICE MINI PUSHKARNA

NOTE: FOR MOVING 'ADJOURNMENT SLIP' PLEASE MAIL TO:

n.shubhankar@dhc.nic.in

MEETING LINK

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
51	CM APPL. 22448/2025 In W.P.(C)-5312/2019(Disposed off case)	DEVENDRA V/s NEW DELHI MUNICIPAL COUNCIL & ORS	N K SAHOO, NAGENDRA KUMAR SAHOO, KAMLESH KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES: N K SAHOO()(9212544565)(PETITIONER) NEW DELHI MUNICIPAL COUNCIL (LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		

52	CM APPL. 22496/2025 In W.P.(C)-5045/2021(Disposed off case)	RANJIV KHANNA V/s NORTH DELHI MUNICIPAL CORPORATION & ORS.	ARHUM SAYEED, ARIHANT JAIN, ARIHANT JAIN	
		OTHER DETAILS OF ADVOCATES: RANJIV KHANNA(ARHUM.SAYEED@GMAIL.COM)(9811347113)(RESPONDENT) RANJIV KHANNA(ARHUM.SAYEED@GMAIL.COM)(9811347113)(RESPONDENT) ARHUMSAYEED(ARHUM.SAYEED@GMAIL.COM)(9999383551)(PETITIONER) ARHUM SAYEED(ARHUM.SAYEED@GMAIL.COM)(9999383551)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO-NDMC@MCD.NIC.IN)(9212504099)(PETITIONER) DELHI POLICE(STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(COMMISSIONER-NDMC@MCD.GOV.IN)()(PETITIONER) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(PETITIONER) ASHOK DALMIA(INFO@ADITYAANDMOHIT.COM)()(PETITIONER) ASHOK DALMIA(INFO@ADITYAANDMOHIT.COM)(9811213522)(PETITIONER) RAVINDER CLO MCD(RAVINDERCLOMCD@GMAIL.COM)()(RESPONDENT) MITTAL SOLICITORS (MITTALSOLICITORS@GMAIL.COM)()(RESPONDENT) ADITYA AND MOHIT(INFO@ADITYAANDMOHIT.COM)()(RESPONDENT) BHAWANA KATARIA (STANDINGCOUNSELGNCTD@GMAIL.COM)(8588089272)(RESPONDENT) CLO NDMC(CLO-NDMC@MCD.NIC.IN)()(RESPONDENT) ARHUM SAYEED(ARHUM.SAYEED@GMAIL.COM)(9999383551)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION AND ANR(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT) ARIHANT JAIN(ARIHANT1992@HOTMAIL.COM)(9811799646)(RESPONDENT)		
53	CM APPL. 22455/2025 In W.P.(C)-2341/2024	SMT. PARAMJIT KAUR V/s MUNICIPAL CORPORATION OF DELHI & ORS.	MANISH KUMAR VIKKEY, KANWAL NAIN SINGH	
		OTHER DETAILS OF ADVOCATES: MANISH KUMAR VIKKEY(MANISHADV.VIKKEY@YAHOO.IN)(9958569293)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) MANISH KUMAR(MANISHADV.VIKKEY@YAHOO.IN)(9958569293)(PETITIONER) DHC PROSECUTION DELHI POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) KN BABRA, MCD, SANTOSH KUMAR TRIPATHI(KNBABRA@GMAIL.COM, CLOMCDHQ@GMAIL.COM, STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DHC PROSECUTION DELHI POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) DHC PROSECUTION DELHI POLICE (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)()(RESPONDENT) MANISH KUMAR VIKKEY(MANISHADV.VIKKEY@YAHOO.IN)(9958569293)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT) KANWAL NAIN SINGH(KNBABRA@GMAIL.COM)(9811071188)(PETITIONER)		
54	CM APPL. 22421/2025 In W.P.(C)-2499/2024	SHRI ARUN GUPTA & ANR. V/s THE COMMISSIONER MCD & ANR.	KISHORE KUMAR VERMA	
		OTHER DETAILS OF ADVOCATES: K K VARMA AND ANUJ KAPOOR(KAPOORANDASSOCIATESADV@GMAIL.COM)(9891656411)(PETITIONER) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)()(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) K.K. VERMA(KAPOORANDASSOCIATESDV@GMAIL.COM)(9891656411)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) K K VERMA(KAPOORANDASSOCIATESADV@GMAIL.COM)(9891656411)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) K K VARMA(KSGROUPOFLAWYERS@GMAIL.COM)(8826690553)(PETITIONER) K K VARMA(KAPOORANDASSOCIATESADV@GMAIL.COM)(8826690553)(PETITIONER) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) MUNICIPAL CORPORATION OF DELHI(CLOMCDHQ@GMAIL.COM)(0)(RESPONDENT)		
55	W.P.(C)-4873/2025 CM APPL. 22458/2025 CM APPL. 22459/2025	SMT. HEMINDER KUMARI V/s NEW DELHI MUNICIPAL COUNCIL	SHEETESH KHANNA	
		OTHER DETAILS OF ADVOCATES: SHEETESH KHANNA(SHEETESHKHANNA@GMAIL.COM)(9873834002)(PETITIONER)		

		NDMC(LAW.DEPTT.NDMC@GMAIL.COM)(0)(RESPONDENT)		
56	W.P.(C)-4879/2025 CM APPL. 22474/2025 CM APPL. 22475/2025	SHRI SUSHIL V/s MUNICIPAL CORPORATION OF DELHI (SOUTH) & ORS.	BIJU P RAMAN	subject to office objection
		OTHER DETAILS OF ADVOCATES: USHA NANDINI V. / BIJU P. RAMAN(ADVBIIJURAMAN@GMAIL.COM)(9910527653)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA, MCD(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN, CLOMCDHQ@GMAIL.COM)(9868250806)(RESPONDENT) DDA, UNION OF INDIA(DDACHAMBERHC@YAHOO.COM, UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
57	W.P.(C)-4888/2025 CM APPL. 22505/2025 CM APPL. 22506/2025	SURJEET SINGH V/s GOVT. OF NCT OF DELHI AND ORS.	SHRUTI SINGH	
		OTHER DETAILS OF ADVOCATES: ANUP KUMAR , NEHA JAISWAL, SHRUTI SINGH, PRAGYA CHOUDHARY AND AWANISH GUPTA(S.SINGHADV29@GMAIL.COM)(8527377434)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) CLOSDMC, SPL CP, CS DELHI FIRE(CLOSDMC@GMAIL.COM, SPLCP-ADMIN- DL@NIC.IN, CSDELHIFIRE@NIC.IN)(0)(RESPONDENT)		
58	W.P.(C)-4893/2025 CM APPL. 22517/2025 CM APPL. 22518/2025 CM APPL. 22519/2025	SH. AJAY SOOD & ANR. V/s UNION OF INDIA & ORS.	KARAN SHARMA	
		OTHER DETAILS OF ADVOCATES: ANSHUMAN MEHROTRA(PIYUSH.AHLUWALIA0057@GMAIL.COM)(9717875274)(PETITIONER) LEGAL CELL DCB, UNION OF INDIA(LEGALCELLDCB@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
59	W.P.(C)-4904/2025 CM APPL. 22546/2025 CM APPL. 22547/2025	ASHISH BIJI V/s THE COMMISSIONER MUNICIPAL CORPORATION OF DELHI & ORS.	SAURABH KHOSLA	subject to office objection
		OTHER DETAILS OF ADVOCATES: SAURABH KHOSLA(ADVOCATESAURABHKHOSLA@GMAIL.COM)(9818064887)(PETITIONER) DCF WEST(DCFWEST.GNCTD@GOV.IN)(0)(RESPONDENT) PANKAJ, MCD, UNION OF INDIA(PHOTOSTATPANKAJ@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
60	RFA-39/2021	INDER SINGH V/s MEERA KUMARI & ORS.	MOHIT KUMAR, MEENAKSHI MIDHA, MUKESH SHARMA	
		OTHER DETAILS OF ADVOCATES: INDERSINGH(K.MOHIT1986@GMAIL.COM)(9873624008)(RESPONDENT) INDERSINGH(K.MOHIT1986@GMAIL.COM)(9873624008)(RESPONDENT) INDERSINGH(K.MOHIT1986@GMAIL.COM)(9873624008)(RESPONDENT) MOHIT KUMAR(K.MOHIT1986@GMAIL.COM)(9873624008)(PETITIONER) KIRAN(ITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) MEERA KUMARI(JITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) MEERA KUMARI(JITUMUKESH@YAHOO.IN)()(PETITIONER) MEERA KUMARI(JITUMUKESH@YAHOO.IN)()(PETITIONER) DEEPIKA(ITUMUKESH@YAHOO.IN)(9810719101)(PETITIONER) JITU MUKESH(JITUMUKESH@YAHOO.IN)(9810719101)(RESPONDENT) SDMC(CLOSDMC@GMAIL.COM)(9717788732)(RESPONDENT) MOHIT KUMAR(K.MOHIT1986@GMAIL.COM)(9873624008)(PETITIONER) MUKESH(JITUMUKESH@YAHOO.IN)(0)(RESPONDENT) MEENAKSHI MIDDHA(MEENAKSHIMIDHA1@GMAIL.COM)(0)(RESPONDENT) MEENAKSHI MIDHA(MEENAKSHIMIDHA@GMAIL.COM)(9810288545)(RESPONDENT) MUKESH SHARMA (JITUMUKESH@YAHOO.IN)(9911419676)(PETITIONER)		
61	W.P.(C)-4916/2025 CM APPL. 22580/2025 CM APPL. 22581/2025	KRISHAN CHAUHAN V/s MUNICIPAL CORPORATION OF DELHI	AKHILESH KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: AKHILESH KUMAR PANDEY(LEXCITUS@GMAIL.COM)(9810204312)(PETITIONER) PANKAJ, MCD, MCD(PHOTOSTATPANKAJ@GMAIL.COM, CLOMCDHQ@GMAIL.COM, MCD-ITHELPDESK@MCD.NIC.IN)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				

62	W.P.(C)-1938/2024 WITH W.P.(C) 2100/2024 W.P.(C) 2103/2024 W.P.(C) 2174/2024 W.P.(C) 3365/2024 W.P.(C) 2136/2024	MAHARASHTRA VOLLEYBALL ASSOCIATION REPRESENTED BY ITS AUTHORISED SIGNATORY VIRAL SHAH V/s UNION OF INDIA & ORS.	DESHPANDE DHAVAL SUNIL, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: DHAVAL DESHPANDE(DHAVAL.DS@GMAIL.COM)(9999622549)(PETITIONER) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM, RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) NILESH VISHNU JAGTAP(NIL7363@GMAIL.COM, BALASAHEB.VOLLEY@YAHOO.COM, IOA@OLYMPIC.IND.IN)()(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
63	W.P.(C)-2100/2024 WITH W.P.(C) 2103/2024 W.P.(C) 2174/2024 W.P.(C) 3365/2024	MAHARASHTRA VOLLEYBALL ASSOCIATION V/s UNION OF INDIA & ORS.	DESHPANDE DHAVAL SUNIL, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: DHAVAL DESHPANDE(DHAVAL.DS@GMAIL.COM)(9999622549)(PETITIONER) M D VIJAY (MDVIJAYDANGRE@GMAIL.COM , NIL7363@GMAIL.COM, BALASHEB.VOLLEY@YAHOO.COM)()(RESPONDENT) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM, RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
64	W.P.(C)-2103/2024 WITH W.P.(C) 2136/2024 W.P.(C) 2174/2024 W.P.(C) 3365/2024	MAHARASHTRA VOLLEYBALL ASSOCIATION V/s UNION OF INDIA & ORS.	DESHPANDE DHAVAL SUNIL, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: DHAVAL DESHPANDE(DHAVAL.DS@GMAIL.COM)(9999622549)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) VIJAY DANGRE(MDVIJAYDANGRE@GMAIL.COM)()(RESPONDENT) JUSTICE P. KRISHNA BHAT(RETURNINGOFFICERVFI@GMAIL.COM)()(RESPONDENT) NILESH JAGTAP(NIL7363@GMAIL.COM)()(RESPONDENT) INDIAN OLYMPIC ASSOCIATION(IAO@OLYMPIC.IND.IN)()(RESPONDENT) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM)()(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
65	W.P.(C)-2136/2024 CM APPL. 8885/2024 CM APPL. 11223/2024 CM APPL. 14653/2024 CM APPL. 21623/2024 CM APPL. 4093/2025 CM APPL. 9627/2025	AMIR SINGH V/s UNION OF INDIA AND OTHERS	HEMANT PHALPHER, JAI ANANT DEHADRAI, ANIL SONI, ATHARVA LEGAL, RIPUDAMAN SINGH BHARDWAJ, DILIP KUMAR NIRANJAN	
		OTHER DETAILS OF ADVOCATES: HEMANT RAJ PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM)()(RESPONDENT) SIDDHANT SHARMA(OFFICE@DEHADRAI.IN)(9588276327)(PETITIONER) HEMANT , UNION OF INDIA, ADHOC(HEMNAT@PHALPHER.COM, UOIDHC@GMAIL.COM, ADHOC.COMMITTEE.VFI@GMAIL.COM)(1123384193)(RESPONDENT) SIDDHARTH SHARMA(OFFICE@DEHADRAI.IN)(9588276327)(PETITIONER) HEMANT, UNION OF INDIA, ADHOC COMMITTEE(HEMANT@PHALPHER.COM, UOIDHC@GMAIL.COM, ADHOC.COMMITTEE.VFI@GMAIL.COM)()(RESPONDENT) PHALPHER(OFFICE@PHALPHER.COM)()(PETITIONER) PHALPHER(OFFICE@PHALPHER.COM)()(PETITIONER) PHALPHER(OFFICE@PHALPHER.COM)()(PETITIONER) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) ANIL SONI(ANILSONI.CGSC@GMAIL.COM)(9312224805)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RIPU DAMAN BHARDWAJ(RIPUDAMAN.BHARDWAJ@GMAIL.COM)(9818030700)(RESPONDENT) DILIP KUMAR NIRANJAN(DILIP.NIRANJAN@GMAIL.COM)(9810040662)(RESPONDENT)		
66	W.P.(C)-2174/2024 CM APPL. 9062/2024	SEBASTIAN GEORGE V/s UNION OF INDIA & ORS.	SUPRIYA JUNEJA	
		OTHER DETAILS OF ADVOCATES: SUPRIYA JUNEJA(SUPRIYA.JUNEJA@OUTLOOK.COM)(9999449597)(PETITIONER) VOLLEYBALL FEDERATION OF INDIA(VFI2005@GMAIL.COM)()(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)()(RESPONDENT)		
67	W.P.(C)-3365/2024	VOLLEYBALL ASSOCIATION OF UTTANCHAL	SUDHANSHU KAUSHESH, HEMANT	

	CM APPL. 13847/2024	UTTARAKHAND VOLLEYBALL ASSOCIATION V/s UNION OF INDIA & ORS.	PHALPHER	
		OTHER DETAILS OF ADVOCATES: PULKIT AGARWAL(PULKIT@JPLEGAL.IN)(9971001141)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM){}(RESPONDENT) UTTARANCHAL VOLLEYBALL ASSOCIATION(UTTARANCHALVOLLEYBALL@GMAIL.COM)(9410391411)(RESPONDENT) VOLLEYBALL FEDERATION OF INDIA(ADHOC.COMMITTEE.VFI@GMAIL.COM, RETURNINGOFFICERVFI@GMAIL.COM){}(RESPONDENT) RETURNING OFFICER(RETURNINGOFFICERVFI@GMAIL.COM){}(RESPONDENT) HEMANT PHALPHER(HEMANT@PHALPHER.COM)(9810870982)(PETITIONER)		

NOTE:CM APPL.22415/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-2190/2025 LISTED AT ITEM NO.39

COURT NO. 21
HON'BLE MR.JUSTICE VIKAS MAHAJAN

NOTE: SUPPLEMENTARY PASS OVER SHALL BE TAKEN UP IMMEDIATELY AFTER THE SUPPLEMENTARY LIST IS OVER.

NOTE: PARTIES SHOULD BE READY WITH SHORT SYNOPSIS IN THE FINAL HEARING/DISPOSAL MATTERS.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
106	CM APPL. 22447/2025 In W.P.(C)-9298/2024	RAJKUMAR SUKHDEV SINHI & ANR. V/s IDBI BANK	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA AND PRANJIT BHATTACHARYA(RISHI@AGLAW.IN,PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) IDBI BANK(SIDHARUA@GMAIL.COM)(0)(RESPONDENT) RISHI AGARWALA(RISHI@AGLAW.IN,PRATHAM@AGLAW.IN)(9810188870)(PETITIONER) SIDHARUA(SIDHARUA@GMAIL.COM)(0)(RESPONDENT) (0)(PETITIONER)		
107	CM APPL. 22425/2025 CM APPL. 22426/2025 CM APPL. 22456/2025 In W.P.(C)-10190/2024 WITH W.P.(C) 12272/2024	SMT. SUDERSHAN BHATIA V/s DELHI DEVELOPMENT AUTHORITY	ROHIT KUMAR JAIN, SIDDHANT NATH, SIDDHANT NATH	
		OTHER DETAILS OF ADVOCATES: ROHIT JAIN AND GAURAV JAIN(ROHITJN2003@GMAIL.COM)(9811074162)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(0)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(0)(PETITIONER) DR. RAKESH GUPTA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SIDDHANT NATH(SIDDHANTADV.NATH@GMAIL.COM)(9910870397)(PETITIONER)		
108	CM APPL. 22457/2025 In W.P.(C)-10928/2024	A.V. AMARNATH & ORS. V/s IDBI BANK	AGARWAL LAW ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: RISHI AGARWALA AND PRANJIT BHATTACHARYA(RISHI@AGLAW.IN, PRANJIT@AGLAW.IN)(9810188705)(PETITIONER) RISHI AGARWALA(RISHI@AGLAW.IN,PRATHAM@AGLAW.IN)(9810188705)(PETITIONER) IDBI BANK(SIDHARUA@GMAIL.COM)(0)(RESPONDENT) IDBI BANK(SIDHARUA@GMAIL.COM)(0)(RESPONDENT) (0)(PETITIONER)		
109	CM APPL. 22427/2025 In W.P.(C)-11760/2024	SHREY TYAGI @ SHREYANSHU V/s CENTRAL BOARD OF SECONDARY EDUCATION AND ANR.	ASHISH PANDEY, MONAZIR AHSAN NIYAZI	
		OTHER DETAILS OF ADVOCATES: ASHISH PANDEY(ADVOCATEASHISH02@GMAIL.COM)(8800442363)(PETITIONER) CENTRAL BOARD OF SECONDARY EDUCATION(ATULKUMAR.ADV@GMAIL.COM)(0)(RESPONDENT) SANJAY KHANNA, NIYAZI, CBSE(ADV KHANNA2002@GMAIL.COM, NIYAZI786@GMAIL.COM, INFO.CBSE@GOV.IN)(0)(RESPONDENT) RIS GR NOIDA(RIS.GRNOIDA@RYANGROUP.ORG)(0)(RESPONDENT) ASHHISH PANDEY(AORASHISH@GMAIL.COM)(8800442383)(PETITIONER)		

110	CM APPL. 22494/2025 CM APPL. 22495/2025 In W.P.(C)-14490/2024	NAYA SAMAJ PARENTS ASSOCIATION THROUGH PRESIDENT V/s DIRECTOR EDUCATION GNCTD AND ORS	SHIKHA SHARMA, KAMAL GUPTA	
		OTHER DETAILS OF ADVOCATES: ABHIMANTRAN LEGAL LLP(OFFICE@ABHIMANTRANLEGAL.IN)(8826456565)(PETITIONER) SANTOSH KUMAR TRIPATHI, DDA(STANDINGCOUNSELGNCTD@GMAIL.COM, DDACHAMBERHC@DDA.ORG.IN)(9868250806)(RESPONDENT) SKOOL SAKET, PRESIDENT OF APEEJAY(SKOOL.SAKET.DEL@APJ.EDU, PRESIDENT@APEEJAY.COM)(0)(RESPONDENT) ABHIMANTRAN LEGAL LLP(ABHIMANTRANLEGAL@GMAIL.COM)(8826456565)(PETITIONER) KAMAL GUPTA(KAMALGUPTAANDCOMPANY@GMAIL.COM)(9810988094)(RESPONDENT)		
111	CM APPL. 22424/2025 In W.P.(C)-384/2025	DR AASTHA RAJ V/s NATIONAL BOARD OF EXAMINATIONS IN MEDICAL SCIENCES	ABHAY RAJ VERMA	
		OTHER DETAILS OF ADVOCATES: PRASHANT R. DAHAT, ABHAY RAJ VERMA, PRIYA MITTAL, VASU DEV, AKSHANSH GUPTA(PRASHANTDAHAT@GMAIL.COM, AKSHANSHOFFICIAL.10@GMAIL.COM)(9540638878)(PETITIONER) NATIONAL BOARD OF EXAMINATION IN MEDICAL SCIENCES(EDOFFICE@NATBOARD.EDU.IN, FINAL@NATBOARD.EDU.IN, EXAMINATIONEDU@LOCALHOST.NATBOA)(0)(RESPONDENT) PRASHANT R. DAHAT(PRASHANTDAHAT@GMAIL.COM)(9540638878)(PETITIONER) SUNIL MATHEWS(SJMATHEWS@GMAIL.COM, EDOFFICE@NATBOARD.EDU.IN)(0)(RESPONDENT)		
112	CM APPL. 22462/2025 CM APPL. 22543/2025 In W.P.(C)-3819/2025(Disposed off case)	DINESH KUMAR V/s CENTRAL BANK OF INDIA	VIVEK SHARMA	
		OTHER DETAILS OF ADVOCATES: VIVEK SHARMA(LEGALHEIGHTS@HOTMAIL.COM)(9891500018)(PETITIONER) TUSHAR SINGH(TUSHARSINGH145@GMAIL.COM)(9811634530)(RESPONDENT)		
113	W.P.(C)-4874/2025 CM APPL. 22464/2025	AARNA MITTAL THROUGH HER NEXT FRIEND TARUNA MITTAL V/s DELHI PUBLIC SCHOOL ROHINI THROUGH PRINCIPAL & ORS.	SOMMYA CHATURVEDI	subject to office objection
		OTHER DETAILS OF ADVOCATES: SOMMYA CHATURVEDI(ADV.SOMMYACHATURVEDI@OUTLOOK.COM)(9636157279)(PETITIONER) VASUDHA BAJAJ, SAKSHI, DPS ROHINI(VASUDHABAJAJ@PUNEETMITTAL.IN, SAKSHI@PUNEETMITTAL.IN, MAIL@DPSROHINI.COM)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, DIRECTORATE OF EDUCATION, DPS FAMILY(STANDINGCOUNSELGNCTD@GMAIL.COM, DIREDU@NIC.IN, SECRETARY@DPSFAMILY.ORG)(9868250806)(RESPONDENT)		
114	W.P.(C)-4878/2025 CM APPL. 22473/2025	PRINCE PAL & ANR. V/s STATE BANK OF INDIA	ROSHAN KUMAR	subject to office objection
		OTHER DETAILS OF ADVOCATES: ANKIT CHAUHAN & ASSOCIATES(ANKITCHAUHAN3280@GMAIL.COM)(9315261493)(PETITIONER) BHATTAL LAW(INFO@BHATTALLAW.COM)(0)(RESPONDENT)		
115	W.P.(C)-4882/2025 CM APPL. 22485/2025 CM APPL. 22486/2025	SMT. SULOCHANA DEVI AND ORS V/s DELHI DEVELOPMENT AUTHORITY AND ANR	SIDDHARTH MITTAL	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH MITTAL & SUMIT KUMAR SHARMA(SIDDHARTH.MITTAL11@GMAIL.COM)(9717230563)(PETITIONER) DDA(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT)		
116	W.P.(C)-4885/2025	ANURAG JAIN PROPRIETOR OF M/S ANURAG FOOD PRODUCTS V/s UNION OF INDIA & ORS.	ANIMESH RASTOGI	
		OTHER DETAILS OF ADVOCATES: VIBHAV SINGH & RAJAT DUBEY(OFFICERASTOGIANDASSOCIATES@GMAIL.COM)(9455436159)(PETITIONER) TRANS UNION, KUMUDINI(CIBILINFO@TRANSUNION.COM, KUMUDINI.AGGARWAL@LENDINGKART.COM)(0)(RESPONDENT) HAMEL PARIHAR, FMO, RD NEW DELHI, UNION OF INDIA(HAMELPARIHAR@GMAIL.COM, FMO@NIC.IN, RDNEWDELHI@RBI.ORG.IN, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
117	W.P.(C)-4899/2025 CM APPL. 22528/2025 CM APPL. 22529/2025	MUHAMMED ABDULLAH KHAN V/s UNION OF INDIA & ANR.	SMITA DIKSHIT	
		OTHER DETAILS OF ADVOCATES:		

		SMITA DIKSHIT(DIKSHIT.SMITA@YAHOO.COM)(9971278988)(PETITIONER) UNION OF INDIA, IISER TIRUPATI(UOIDHC@GMAIL.COM, ASK2025@JAC.IISERTIRUPATI.AC.IN)(1123384193)(RESPONDENT)	
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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
118	W.P.(C)-4915/2025 CM APPL. 22577/2025	CALCOM VISION LIMITED V/s STATE BANK OF INDIA & ORS.	ALOK SINHA	SUB TO OFF OBJ
		OTHER DETAILS OF ADVOCATES: ASC SOLICITORS & ADVOCATE(SOLICITORS@ASCLEGAL.COM)(9958699561)(PETITIONER) VRCOM, RAJIV, BHALLA & BHALLA(VRCOM1660@GMAIL.COM, RAJIV@RPKAPUR.COM, PUNITBHALLA@GMAIL.COM)(0)(RESPONDENT) TRANS UNION, CIBIL, EXPERIAN(NODALOFFICER@TRANSUNION.COM, INFO@CIBIL.COM, CONSUMER.SUPPORT@IN.EXPERIAN.COM)(0)(RESPONDENT) EXPERIAN, PRADEEP, CRIF CARE(MEMBERSHIP@IN.EXPERIAN.COM, PRADEEP@RADNPARTNERS.COM, CRIFCARE@CRIFHIGHMARK.COM)(0)(RESPONDENT)		
119	W.P.(C)-4920/2025 CM APPL. 22588/2025	DEUTSCHE BANK AG V/s KAPSONS ENGINEERS PVT LTD & ORS.	SYED MOHD SHOEB	
		OTHER DETAILS OF ADVOCATES: RAHUL TYAGI(MRAHULTYAGI@GMAIL.COM)(9810079817)(PETITIONER) KAPSONS(KAPSONS37@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
120	CM APPL. 22063/2025 In W.P.(C)-6868/2023	RAJEEV BEHL V/s DELHI DEVELOPMENT AUHTORITY & ORS.	ANKIT SINGH, KRITIKA GUPTA, SAURABH DEV KARAN SINGH, VICTORY ASSOCIATES	
		OTHER DETAILS OF ADVOCATES: THAKUR ANKIT SINGH(THAKURANKIT2627@GMAIL.COM)(9026272055)(PETITIONER) THAKUR ANKIT SINGH(THAKURANKIT2627@GMAIL.COM)(9026272055)(PETITIONER) SUB REGISTRAR(SR2A-DELHI@GOV.IN, SSCONBUILD@GMAIL.COM)()(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) SANTOSH KUMAR TRIPATHI (STANDINGCOUNSELGNCTD@GMAIL.COM, VINEET.LEGAL@GMAIL.COM)(0)(RESPONDENT) SANJAY KATYAL AND KRITIKA GUPTA(KRITIKA0504@GMAIL.COM)(8826331177)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) SAURABH D. KARAN SINGH(OFFICEOFSDEVKARAN@GMAIL.COM)(8527022200)(RESPONDENT) ANKIT SINGH THAKUR(THAKURANKIT2627@GMAIL.COM)(0)(RESPONDENT) ()()(RESPONDENT)		
121	W.P.(C)-4525/2025 CM APPL. 21789/2025	PRAMOD KUMAR V/s UNION OF INDIA & ORS.	PRAGYA PARIJAT SINGH	
		OTHER DETAILS OF ADVOCATES: PRAGYA PARIJAT SINGH()(8595569129)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT) RUPAL MOHINDER (RUPALMOHINDER@GMAIL.COM)(0)(RESPONDENT)		

AFTER NOTICE MISC. MATTERS				
122	W.P.(C)-3659/2025	KAPOOR BROTHERS & ANR. V/s PUNJAB NATIONAL BANK	SANJAY MISHRA, AJAY SHANKER	
		OTHER DETAILS OF ADVOCATES: SANJAY MISHRA, SANTOSH TIWARI(SANJAYMISHRACS@GMAIL.COM)(9810135522)(PETITIONER) SNS LEGAL, ARUN KUMAR SHUKLA(CONNECT@SNSLEGAL.IN, ARUNKUMARSHUKLA7@GMAIL.COM)(0)(RESPONDENT) AJAY SHANKER(AJAYSHANKER.ADV@GMAIL.COM)(9717966615)(RESPONDENT)		

NOTE:CM APPL.22470/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3024/2020 LISTED AT ITEM NO.06

NOTE:CM APPL.22543/2025 SHALL BE TAKEN UP ALONGWITH W.P. (C) -3819/2025 LISTED AT ITEM NO.112

COURT NO. 08
HON'BLE MR.JUSTICE SACHIN DATTA

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sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE
POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
48	CM APPL. 22460/2025 CM APPL. 22461/2025 In W.P.(C)-11145/2023	MEHNATKASH KALAKAR SAMITI V/s DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	JEPI Y CHISHO, HAIDER ALI, SWETANK SHANTANU	
		OTHER DETAILS OF ADVOCATES: JEPI Y CHISHO AND KAOLIANGPOU KAMEI(JEPI@HRLN.ORG)(9315099368)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DR. RAHUL CHHOKER(DDACHAMBERHC@YAHOO.COM)(8960896896)(RESPONDENT) PARVINDER CHAHAN(PARVINDERCHAUHAN.ADV@GMAIL.COM){}(RESPONDENT) HAIDER ALI AND CHOUDHARY ALI ZIA KABIR(ADVHAIRALI058@GMAIL.COM)(9711706434)(PETITIONER) SWETANK SHANTANU(SWETANKSTER@GMAIL.COM)(9818058809)(RESPONDENT)		
49	CM APPL. 22467/2025 In W.P.(C)-12273/2023	GAURAV DHANUKA AND OTHERS V/s COMPETENT AUTHORITY, LAND DEVELOPMENT OFFICER AND OTHERS	AMIT JAIN, AMIT JAIN, BADAL DAYAL	
		OTHER DETAILS OF ADVOCATES: AMIT JAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) TATA POWER DELHI DISTRIBUTION LTD(MANSRI25@GMAIL.COM){}(RESPONDENT) STANDING COUNSEL (STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) DEPUTY COMMISSIONER OF POLICE(DCP.NW@DELHIPOLICE.GOV.IN){}(RESPONDENT) AMIT JAIN , SUMIT RANA(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM){}(RESPONDENT) CLO MCD(CLOMCDHQ@GMAIL.COM){}(RESPONDENT) DDA(DDACHAMBERHC@YAHOO.COM){}(RESPONDENT) AJAY (WWW.AJAY_ARORA124@YAHOO.CO.IN){}(RESPONDENT) ISWAR(ISWAR_MOHAPATRA@YAHOO.COM){}(RESPONDENT) NDM(NDM12NSP@GMAIL.COM){}(RESPONDENT) LDO(LDO@NIC.IN){}(RESPONDENT) ARUN BIRBAL(ARUNBIRBAL@YAHOO.COM){}(RESPONDENT) SUN OPERATION(SUNOPERATION134@GMAIL.COM){}(RESPONDENT) VIOND GOYAL(GOYAL.VINOD2009@GMAIL.COM){}(RESPONDENT)		

		AMIT JAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) MANSRI(MANSRI25@GMAIL.COM, CLOMCDHQ@GMAIL.COM, DDACHAMBERHC@YAHOO.COM)(0)(RESPONDENT) AMIT (AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) DR. RAHUL CHHOKER(DDACHAMBERHC@DDA.ORG.IN)(0)(RESPONDENT) AMIT JAIN(AMITOSWAL14@GMAIL.COM)(9911525000)(PETITIONER) BADAL DAYAL(ADVBADALDAYAL@GMAIL.COM)(9911772134)(PETITIONER)		
50	CM APPL. 22491/2025 CM APPL. 22492/2025 In W.P.(C)-258/2025(Disposed off case)	DINESH KUMAR V/s PDJ(E) KARKARDOOMA COURT , DELHI & ORS.	DINESH KUMAR SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: S.K. SRIVASTAVA(ADVODINESH07@GMAIL.COM)(9871649107)(PETITIONER) BAR COUNCIL OF INDIA(BARCOUNCILOFDELHI@HOTMAIL.COM)(1145603739)(RESPONDENT)		
51	CM APPL. 22487/2025 In W.P.(C)-895/2025	MS KRRISH REALTECH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) UNION OF INDIA, DDGNZO, ADGNZO(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT) DIRECTORATE OF ENFORCEMENT, UNION OF INDIA, DDGNZ, ADGNZO(DL.HC-ED@GOV.IN, UOIDHC@GMAIL.COM, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(1123384193)(RESPONDENT)		
52	CM APPL. 22423/2025 In W.P.(C)-1260/2025	MS KRRISH REALTECH PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE V/s UNION OF INDIA THROUGH SECERATARY MINISTRY OF FINANCE & ANR.	BINA GUPTA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: BINA GUPTA(BINAGUPTA147@GMAIL.COM)(9810050695)(PETITIONER) UOI, DIRECTORATE OF ENFORCEMENT(UOIDHC@GMAIL.COM, DL.HC-ED@GOV.IN, DDGNZO3-ED@GOV.IN, ADGNZO32-ED@GOV.IN)(0)(RESPONDENT) BINA GUPTA(BINAGUPTA@GMAIL.COM)(0)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
53	W.P.(C)-4871/2025 CM APPL. 22452/2025 CM APPL. 22453/2025	MAHENDRA KUMAR SEHGAL AND ORS V/s GREATER KAILASH II WELFARE ASSOCIATION AND ANR & ANR.	SUDEV SINGHRS JUNEJA	
		OTHER DETAILS OF ADVOCATES: SUDEV SINGH JUNEJA(SUDEV.JUNEJA@OUTLOOK.COM)(9930245807)(PETITIONER) SANTOSH KUMAR TRIPATHI, GK2WA(STANDINGCOUNSELGNCTD@GMAIL.COM, INFO@GK2WA.COM)(9868250806)(RESPONDENT)		
54	W.P.(C)-4892/2025 CM APPL. 22515/2025 CM APPL. 22516/2025	BHILAI ENGINEERING CORPORATION LIMITED V/s STEEL AUTHORITY OF INDIA LIMITED	UTKARSH MISHRA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: RISHI ANAND(RISHI.ANAND@DSKLEGAL.COM)(8800366422)(PETITIONER) ALAKH KUMAR(ALAKHKUMAR.SCORPIO16@GMAIL.COM)(0)(RESPONDENT)		
55	W.P.(C)-4898/2025 CM APPL. 22526/2025 CM APPL. 22527/2025	YUVA SAMITI V/s GOVERNMENT OF NCT OF DELHI & ORS.	YASHU RUSTAGI	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: ASHU BIDHURI(ASHUBIDHURI5996@GMAIL.COM)(8447712548)(PETITIONER) SANTOSH KUMAR TRIPATHI, MCD, UNION OF INDIA(STANDINGCOUNSELGNCTD@GMAIL.COM, CLOMCDHQ@GMAIL.COM, UOIDHC@GMAIL.COM)(9868250806)(RESPONDENT) SANJAY ARORA, MCD, CEIFCD(CP.SANJAYARORA@DELHIPOLICE.GOV.IN, COMMISSIONER@MCD.NIC.IN, CEIFCD@GMAIL.COM)(0)(RESPONDENT) MCD, IFCD GNCTD, IFCD(MCD-ITHELPDESK@MCD.NIC.IN, SECRETARYIFCDGNCTD@GMAIL.COM, EOBRANCHIFCD@GMAIL.COM)(0)(RESPONDENT) IFCE(IFCEEPND@GMAIL.COM)(0)(RESPONDENT)		
56	W.P.(C)-4902/2025 CM APPL. 22534/2025 CM APPL. 22535/2025 CM APPL. 22536/2025	BAJAJ HEALTHCARE LIMITED V/s UNION OF INDIA & ORS.	ARCHANA SAHADEVA	
		OTHER DETAILS OF ADVOCATES: ARCHANA SAHADEVA(ARCHANA@SAHADEVALAWCHAMBERS.COM)(9818758576)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		

57	W.P.(C)-4907/2025 CM APPL. 22544/2025	YASHPAL ANAND V/s CENTRAL INFORMATION COMMISSION & ORS.	SANJAY SINGH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: PUNEET GOEL & ASSOCIATES(ADVPUNEETGOEL@GMAIL.COM)(9810759570)(PETITIONER) CIC, DELHI POLICE(FDESK-CIC@GOV.IN, DCP.EAST@DELHIPOLICE.GOV.IN)(0)(RESPONDENT) DELHI POLICE, DCP , UNION OF INDIA(ADCP1.EAST@DELHIPOLICE.GOV.IN, DCPTER07@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
58	W.P.(C)-4906/2023 CM APPL. 18954/2023	YUSUF BAIG V/s GOVERNMENT OF N.C.T OF DELHI & ORS.	WASIM AHMAD, MOHD WAQUAS, FIRASAT ALI SIDDIQI	Listing Remarks: AT THE TOP OF THE BOARD
		OTHER DETAILS OF ADVOCATES: N.K.SRIVASTAVA(WASIMAHMADLAWYER@GMAIL.COM)(9015115118)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) WAJEEH (WAJEEH@WAJEEHSHAFIQ.IN, WAJEEH.SHAFIQ@GMAIL.COM)()(RESPONDENT) WAKF, DCPSED, PWD(CEODL@WAKF.GOV.IN, DCPSED@GMAIL.COM, EINC- PWD@DELHI.GOV.IN)()(RESPONDENT) MOHD WAQUAS(MWAQUASADV@GMAIL.COM)(9718282799)(PETITIONER) FIRASAT ALI SIDDIQI(ADVOCATE_FIRASAT@YAHOO.COM)(9811100798)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
59	CM APPL. 21505/2025 CM APPL. 21506/2025 In RFA-639/2024	KAMLA MOHAN (SINCE DECEASED) THROUGH LRS. V/s DR. RAJNI PALRIWALA	RAKESH KUMAR MITTAL, NIPUN KATYAL, NIPUN KATYAL	
		OTHER DETAILS OF ADVOCATES: RITA MOHAN(RITA1655@GMAIL.COM)(9810158751)(PETITIONER) PRIYA MOHAN(PRIYA.D.MOHAN@GMAIL.COM)(9899039399)(PETITIONER) JAYA MOHAN(JAYAMOHANBABBAR@ICLOUD.COM)(0)(PETITIONER) TARA NARULA & HARSHVARDHAN JAIN(OFFICE@NARULAANDASSOCIATES.COM)(9810037337)(RESPONDENT) RAJNI PALRIWALA(RAJNIP@GMAIL.COM)(8447614404)(RESPONDENT) NIPUN KATYAL()(9717799295)(PETITIONER) ABHEY(ABHEY@NARULAANDASSOCIATES.COM)(0)(RESPONDENT) NIPUN KATYAL(ADV.NIPUNKATYAL@GMAIL.COM)(9999346557)(PETITIONER) NIPUN KATYAL(ADV.NIPUNKATYAL@GMAIL.COM)(9999346557)(PETITIONER)		
60	CM APPL. 19927/2025 In W.P.(C)-712/2024(Disposed off case)	SATISH CHAUHAN V/s STATE OF NCT DELHI & ANR.	KAMAL CHAUHAN	
		OTHER DETAILS OF ADVOCATES: DEEPAK CHAUHAN(KAMAL10041992@GMAIL.COM)(9211447241)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) DEEPAK CHAUHAN AND KAMAL CHAUHAN(KAMAL10041992@GMAIL.COM)(9211447241)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) SANTOSH KUMAR TIRPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
61	W.P.(C)-3883/2025	JIBIN MENON V/s UNION OF INDIA AND ORS	SAKSHI	
		OTHER DETAILS OF ADVOCATES: KAJAL & SHIVANGI DEOL(MAKKARKAJAL1806@GMAIL.COM)(9560652100)(PETITIONER) INDIAN KANOON, UNION OF INDIA(WEBMASTER@INDIANKANOON.COM, SUSHANT@INDIANKANOON.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
62	W.P.(C)-3990/2025 CM APPL. 18544/2025 CM APPL. 19393/2025 CM APPL. 19394/2025 CM APPL. 20700/2025	DISHA KALRA & ANR. V/s GREATER KAILASH-II WELFARE ASSOCIATION	SIDHARTH TYAGI	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH TYAGI(DELHITYAGI@GMAIL.COM)(9911452727)(PETITIONER) GK2(INFO@GK2WA.COM)(0)(RESPONDENT) SIDHHARTH TYAGI(DELHITYAGI@GMAIL.COM)(9911452727)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		

63	W.P.(C)-4255/2025 CM APPL. 19696/2025	RAMCHANDRA V/s STATE (N.C.T. OF DELHI)	ASHOK KUMAR	
		OTHER DETAILS OF ADVOCATES: ASHOK KUMAR & ASSOCIATES(ASHOKLEGALSERVICES@GMAIL.COM)(9990018670)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
64	W.P.(C)-4620/2025 CM APPL. 21361/2025	KARTAR SINGH V/s INDRAPRASTHA GAS LIMITED AND ORS	RAKESH KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: RAKESH KUMAR YADAV(ADV.RAKESHY@GMAIL.COM)(9958366906)(PETITIONER) PURNIMA MAHESHWARI, KARAMBIR SINGH, UNION OF INDIA(ADVPURNIMA111@GMAIL.COM,.KARAMBIRSINGH111@GMAIL.COM, UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
65	W.P.(C)-4917/2025 CM APPL. 22582/2025 CM APPL. 22583/2025	X V/s UNION OF INDIA	SIDDHARTH SRIVASTAVA	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH SRIVASTAVA(SIDDHARTH@NINETYTHREELAW.COM)(9810246856)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT)		
66	W.P.(C)-4918/2025 CM APPL. 22584/2025 CM APPL. 22585/2025 CM APPL. 22586/2025	MS G R A N D M A R K AND ASSOCIATES AND ANR V/s THE SECRETARY INSTITUTE OF CHARTERED ACCOUNTANTS OF INDIA (ICAI) & ORS.	GAYATRI VIRMANI	
		OTHER DETAILS OF ADVOCATES: GAYATRI VIRMANI, DISHA GUPTA(GAYATRIVIRMANI@GMAIL.COM)(9811272637)(PETITIONER) ICAI(SECRETARY@ICAI.IN, PDC@ICAI.IN, MEFPDC@ICAI.IN, SHREYA@ICAI.IN)(0)(RESPONDENT) . (SSP.HELPDESK@ICAI.IN, MSS@ICAI.IN)(0)(RESPONDENT)		
67	W.P.(C)-4919/2025 CM APPL. 22587/2025	BEENA SHARMA V/s GOVT OF NCT OF DELHI & ORS.	BINISA MOHANTY	
		OTHER DETAILS OF ADVOCATES: BINISA MOHANTY(MOHANTYBINISA@GMAIL.COM)(9999176557)(PETITIONER) SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT)		
68	W.P.(C)-4923/2025 CM APPL. 22592/2025 CM APPL. 22593/2025	HIMANSHU CHAUHAN V/s UNION PUBLIC SERVICE COMMISSION & ORS.	RAJ KUMAR	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: L.K. SINGH(LUVSINGH1964@GMAIL.COM)(9910902824)(PETITIONER) UPSC, PROSECUTION DELHI(ORACELL-UPSC@NIC.IN, DIRECTOR.PROSECUTION.DELHI@GOV.IN)(0)(RESPONDENT) SANTOSH KUMAR TRIPATHI, RAVINDER, UPSC(STANDINGCOUNSELGNCTD@GMAIL.COM, OFFICE.ADVRAVINDER@GMAIL.COM, WEB- UPSC@NIC.IN)(9868250806)(RESPONDENT)		

17.04.2025

SUPPLEMENTARY CAUSE LIST

69	W.P.(C)-4926/2025 CM APPL. 22595/2025	DR. AMRITA SINGH V/s UNION OF INDIA & ORS.	TUSHAR AGARWAL	
		OTHER DETAILS OF ADVOCATES: C.L.A.P JURIS, TUSHAR AGARWAL, ARUN KUMAR & TRITPI ROY(CLAPJURIS.LEGAL@GMAIL.COM)(9971374150)(PETITIONER) UNION OF INDIA, DGS, VINEET, MUMBAI MMD(UOIDHC@GMAIL.COM, DG- DGS@GOV.IN, VINEET@ANGLOEASTEN.COM, MUMBAIMMD@GOV.IN)(1123384193)(RESPONDENT) DIRSEODGS, KRISHNA KUMAR(DIRSEODGS@GOV.IN, KKSHIPANDAIRLAW@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
70	W.P.(C)-1978/2025 CM APPL. 9271/2025 CM APPL. 9272/2025 CM APPL. 20836/2025	HARMANDEEP SINGH KANDHARI V/s BUREAU OF IMMIGRATION & ORS.	PRITI VERMA	
		OTHER DETAILS OF ADVOCATES: STUTI GUJRAL, PRITI VERMA, DHANYA VISHWESWARAN(STUTI@SGUJRAL.IN)(9910745870)(PETITIONER) BOI, RD NORTH(COMM.BOI-MHA@NIC.IN, SUPPORT-BOI@MHA.GOV.IN, RD.NORTH@MCA.GOV.IN)(0)(RESPONDENT) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) STUTI GUJRAL(DHANYAVISWESW@GMAIL.COM)(0)(PETITIONER) COMM BOI MHA(COMM.BOI-MHA@NIC.IN)(0)(RESPONDENT)		

NOTE:CM APPL.22265/2025 SHALL BE TAKEN UP ALONGWITH W.P.(C)-14177/2022 LISTED AT ITEM NO.13

COURT NO. 31
HON'BLE MR.JUSTICE AMIT MAHAJAN

NOTE : ADVOCATES AND PARTIES IN PERSON ARE REQUESTED TO ADDRESS THE COURT AS 'SIR'
AND AVOID ADDRESSING AS 'MY LORD', YOUR LORDSHIP' OR 'YOUR HONOUR'.

NOTE: "REQUEST SEEKING ADJOURNMENT DUE TO NON AVAILABILITY OF COUNSELS/LAWYERS WILL BE
ENTERTAINED ONLY BETWEEN 10.15 AM TO 10.30 AM & 2.15 PM AND 2.30 PM (PRESENCE OF
COUNSELS FOR BOTH SIDES IS NECESSARY)."

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
59	CRL.REV.P.-172/2011 CRL.M.A. 4446/2011 CRL.M.A. 10642/2011	STATE OF DELHI V/s NEERAJ & ANR.	PAWAN SHARMA, GAURAV GAUR, JUS JUSIS, PAWAN KUMAR YADAV	
		OTHER DETAILS OF ADVOCATES: PAWAN KUMAR YADAV(PAWANKUMARYADAV495@GMAIL.COM)(9873289657)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DABRI-30/2010) BAIL APPLN. 700/2011 FILED BY AMAN GAUR (DISPOSED ON : 2011-12-23) CRL.REV.P. 371/2011 FILED BY VIVEK GAUR (DISPOSED ON : 2020-01-20) CRL.REV.P. 243/2011 FILED BY VINOD KUMAR SHARMA (DISPOSED ON : 2020-01-20) CRL.REV.P. 244/2011 FILED BY AMAN GAUR (DISPOSED ON : 2020-01-20) CRL.REV.P. 242/2011 FILED BY NEERAJ KUMAR &

				ANR. (DISPOSED ON : 2020-01-20) CRL.M.C. 2703/2011 FILED BY VINOD SHARMA & ORS (DISPOSED ON : 2012-01-02) CRL.M.C. 2550/2011 FILED BY VIVEK GAUR (DISPOSED ON : 2012-01-02) BAIL APPLN. 1124/2012 FILED BY AMRIT LAL (DISPOSED ON : 2012-09-28) BAIL APPLN. 1140/2012 FILED BY LAXMAN (DISPOSED ON : 2012-09-28) BAIL APPLN. 1500/2012 FILED BY VINOD KUMAR SHARMA (DISPOSED ON : 2013-08-21) BAIL APPLN. 1147/2012 FILED BY NARESH KAROTIA (DISPOSED ON : 2012-09-28) CRL.REV.P. 477/2013 FILED BY VIVEK GAUR (DISPOSED ON : 2020-01-20) CRL.M.C. 1416/2013 FILED BY VIVEK GAUR & ANR. (DISPOSED ON : 2020-01-20) BAIL APPLN. 917/2014 FILED BY VINOD KUMAR SHARMA (DISPOSED ON : 2014-07-09) TR.P.(CRL.) 63/2022 FILED BY AMAN GAUR & ORS (DISPOSED ON : 2022-08-31) TR.P.(CRL.) 79/2022 FILED BY AMAN GAUR AND ORS (DISPOSED ON : 2023-01-09) P.S.-FIR NO. :(DABRI-30/2010)
60	CRL.REV.P.-126/2025 CRL.M.A. 10368/2025	SHYAM SAINI V/s STATE OF (NCT) DELHI	MIHILAL CHAUDHARY	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(HAUZ KHAS-792/2006) W.P.(CRL) 166/2007 FILED BY SHIVENDER KUMAR GAUR (DISPOSED ON : 2007-11-06) CRL.REV.P. 120/2025 FILED BY SHIVENDER KUMAR GAUR (D. OF HEARING : 2025-05-01) CRL.REV.P. 121/2025 FILED BY ANISH AHMED (D. OF HEARING : 2025-05-01) P.S.-FIR NO. :(HAUZ KHAS-792/2006)

NOTE: CRL.M.A.11511/2025 SHALL BE TAKEN UP ALONGWITH W.P.(CRL)-2367/2022 LISTED AT ITEM NO.44

COURT NO. 24
HON'BLE MR. JUSTICE ANISH DAYAL

1. CASE MANAGEMENT/ MENTIONINGS SHALL BE FROM 10.30 A.M. TO 10.45 A.M. AND FROM 02.15 P.M. TO 02.30 P.M.
2. MENTIONINGS SHALL NOT BE ENTERTAINED AT ANY OTHER TIME.
3. PRESENCE OF COUNSELS FROM BOTH PARTIES IS NECESSARY FOR MENTIONING.
4. SUPPLEMENTARY PASSOVERS WILL BE TAKEN AT THE END OF SUPPLEMENTARY LIST.
5. DATES AT JOINT REQUEST CAN BE TAKEN FROM THE COURT MASTER AT 02.15 P.M.
6. FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO cmatishgoel@gmail.com
7. COUNSELS APPEARING IN COURT ARE TO GIVE APPEARANCE IN WRITING TO COURT STAFF, OR THROUGH GOOGLE FORM WITH THE HELP OF QR CODE, OR THROUGH THIS LINK

<https://docs.google.com/forms/d/1LT2a-F1Ya0wRtiLpk2n6md7Emm8QowmeXwoA0VRctHY/edit?pli=1>

AND THOSE ON VC SHOULD WRITE IN THE CHAT BOX.
8. CLICK HERE TO JOIN VC
<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc12>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
71	CM APPL. 22422/2025 In W.P.(C)-7314/2008	THE STATION INCHARGE CENTRAL POTATO RESEARCH INSTITUE V/s NAGMA MOSMAT & ORS	B.S.MOR, MANOJ KUMAR, GAGAN MATHUR	
		OTHER DETAILS OF ADVOCATES: VARUNN RASAD(PRASADBK737@GMAIL.COM)(9810432893)(RESPONDENT) GAGAN(GAGAN@MATHURLEGAL.COM)(0)(RESPONDENT) GAGAN MATHUR(GAGAN@MATHURLEGAL.COM)(9811143077)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
72	CONT.CAS(C)-1957/2024	SHIV MANGAL SHARMA V/s GAGANDEEP SINGH GANDOK & ANR.	DEEPAK VERMA	
		OTHER DETAILS OF ADVOCATES: SHASHANK KHURANA (KHURANASHASHANK.LIV@GMAIL.COM)(0)(PETITIONER) GAGAN DEEP(GAGANDEEPSINGHGANDOK@GMAIL.COM)(0)(RESPONDENT) SANJEEV CHANANA(SANJEEVCHANANA10@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
73	CONT.CAS(C)-95/2024	PRIYA AGGARWAL V/s RADHEY SHYAM	ANKIT MUTREJA, VINEET KUMAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGARWAL, ANKIT MUTREJA(ADV.ANKITMUTREJA@GMAIL.COM)(9990206703)(PETITIONER) R CHOUDHARY(KUNWARCHOUDHARY190@GMAIL.COM)(9871302902)(RESPONDENT) VINEET KUMAR(VINEETTHESOLICITOR@GMAIL.COM)(8178452519)(RESPONDENT)		
FRESH MATTERS & APPLICATIONS				
74	CONT.CAS(C)-291/2025 CM APPL. 11373/2025	JAGDISH & ANR. V/s ARUN KUMAR JHA & ANR.	CHIRAYU JAIN	
		OTHER DETAILS OF ADVOCATES: CHIRAYU JAIN(CHAMBERSCHIRAYUJ@GMAIL.COM)(7406073670)(PETITIONER) BOCWHQ(BOCWHQ.DEL@GMAIL.COM)(0)(RESPONDENT)		

		DBOCWW(BOCWHQ.DELHI@GOV.IN)(0)(RESPONDENT) ABHAY DIXIT(ADVABHAYDIXIT2020@GMAIL.COM)(0)(RESPONDENT) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT)		
75	CONT.CAS(C)-517/2025	GURNAM SINGH V/s SH. GOVIND MOHAN & ORS.	MONICA KAPOOR	
		OTHER DETAILS OF ADVOCATES: MONICA KAPOOR(MONICAKAPOOR22.MK@GMAIL.COM)(9810099066)(PETITIONER) GNCTD(STANDINGCOUNSELGNCTD@GMAIL.COM)(0)(RESPONDENT) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
76	CONT.CAS(C)-15/2025	RAJESH KUMAR RAVI V/s AIR MARSHAL R K ANAND VSM AND ORS	RAJAT ARORA	
		OTHER DETAILS OF ADVOCATES: JAGAT ARORA (RAJAT132NOIDA@YAHOO.CO.IN)(9810176964)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) JAITEGAN(JAITEGAN.LAW@GMAIL.COM)(0)(RESPONDENT)		
77	CONT.CAS(C)-46/2025	SUSHIL KUMAR V/s SHRI GOVIND MOHAN AND ORS	ANKUR CHHIBBER	
		OTHER DETAILS OF ADVOCATES: ANKUR CHHIBBER(ANKURCHHIBBER@GMAIL.COM)(9810082847)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
78	CONT.CAS(C)-229/2025	KIRAN AND ANR V/s KAISAR PARVEEN OFFICIATING CHAIRPERSON CHILD WELFARE COMMITTEE	CHIRANJEEV CHAUHAN	
		OTHER DETAILS OF ADVOCATES: CHIRANJEEV CHAUHAN(ADV.CHIRANJEEV999@GMAIL.COM)(9050555590)(PETITIONER) CWC NCC(CWC.NCC@GMAIL.COM)(0)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
79	CONT.CAS(C)-986/2022	RENU AHUJA V/s JATINDER KUMAR AHUJA	MOHD IRSHAD, MAHIMA DAYANI	
		OTHER DETAILS OF ADVOCATES: MOHD IRSHAD(IRSHAD.MOHAMMED01@GMAIL.COM)(8826785667)(PETITIONER) JATINDER KUMAR(JATINDARKUMAR.AHUJA@GMAIL.COM)(9811263690)(RESPONDENT) MAHIMA DAYANI(MAHIMADAYANI@GMAIL.COM)(9999288071)(PETITIONER)		

NOTE:CM APPL.22390/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C) -802/2024 LISTED AT ITEM NO.02

NOTE:CM APPL.22451/2025 SHALL BE TAKEN UP ALONGWITH CONT.CAS(C) -1385/2024 LISTED AT ITEM NO.03

COURT NO. 28
HON'BLE MR.JUSTICE AMIT SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
51	BAIL APPLN.-1405/2025	RAJ KUMAR V/s THE STATE (N.C.T.) OF DELHI	ANJU LATA	
		OTHER DETAILS OF ADVOCATES: VIPIN KUMAR (ADV.VIPINPANWAR84@GMAIL.COM)(8588820276)(PETITIONER) VIPIN KUMAR (ADV.VIPINPANWAR84@GMAIL.COM)(8588820276)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CYBER CELL DWARKA-160/2023) BAIL APPLN. 4544/2024 FILED BY RAJ KUMAR (DISPOSED ON : 2025-02-06) P.S.-FIR NO. :(CYBER CELL DWARKA-160/2023)
52	CRL.M.A. 11137/2025 In CRL.A.-572/2024	LALIT KUMAR @ RAJU V/s STATE THROUGH SHO	RAVINDER SINGH, LAXMI CHAUHAN, LAXMI CHAUHAN	
		OTHER DETAILS OF ADVOCATES: RAVINDER SINGH(E215.RSA@GMAIL.COM)(9811614545)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) LALIT CHAUHAN(MP@LEGAFIN.IN)(9810112000)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) LAXMI CHAUHAN(MP@LEGAFIN.IN)(8750041450)(PETITIONER)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SUBZI MANDI-179/2017) BAIL APPLN. 1942/2017 FILED BY LALIT (DISPOSED ON : 2017-11-01) P.S.-FIR NO. :(SUBZI MANDI-179/2017)
FRESH MATTERS & APPLICATIONS				
53	CRL.M.(BAIL) 834/2025 In CRL.A.-367/2025	AMIT @ SONU V/s THE STATE NCT OF DELHI AND ANRS	ABANI KUMAR DEY, LEWISH EDWARD	
		OTHER DETAILS OF ADVOCATES: A.K DEY (ADV.VINODKUMAR2010@GMAIL.COM)(9999042400)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LEWISH EDWARD(ADVLEWISHEDWARD@GMAIL.COM)(9686805809)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(HAUZ KHAS-42/2021)
FOR ADMISSION				
54	CRL.M.C.-2117/2025	PARAS @ BHARAT V/s NARCOTICS CONTROL BUREAU	NAVEEN PANWAR	
		OTHER DETAILS OF ADVOCATES: ADITYA AGGARWAL (KJLGARG719@GMAIL.COM)(8368387547)(PETITIONER) NARCOTICS CONTROL BUREAU (LEGDZU-NCB@GOV.IN)(0)(RESPONDENT)		P.S.-FIR NO. :(N.C.B. R.K.PURAM-SC 22/2025)
55	CRL.REV.P.-128/2025 CRL.M.A. 10356/2025 CRL.M.A. 10357/2025	SAROJ KUMAR BAGARIA V/s CBI	RIYA KHANDELWAL	
		OTHER DETAILS OF ADVOCATES: SHAHID AZAD (SHAHIDAZADASSOCIATES@GMAIL.COM)(9648337405)(PETITIONER) CBI (DLACBIDHC@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (CBI-3-E-2002) CRL.M.C. 3684/2012 FILED BY PRADEEP KUMAR BAGARIA (DISPOSED ON : 2012-11-01) TR.P.(CRL.) 64/2013 FILED BY SAROJ KUMAR BAGARIA (DISPOSED ON : 2014-01-27) CRL.M.C. 1598/2025 FILED BY SAROJ KUMAR BAGARIA (DISPOSED ON : 2025-03-06) P.S.-FIR NO. :(CBI-3-E-2002)

AFTER NOTICE MISC. MATTERS				
56	CRL.M.C.-8667/2023 CRL.M.A. 32384/2023 WITH CRL.M.C. 8668/2023	KAPIL CHAWLA V/s STATE OF NCT OF DELHI & ANR.	SUHAIL MALIK	
		OTHER DETAILS OF ADVOCATES: ANUBHAV BHASIN (CHAMBERSOFSUHAILMALIK@GMAIL.COM)(9971090069)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
57	CRL.M.C.-8668/2023 CRL.M.A. 32386/2023	KAPIL CHAWLA V/s STATE OF NCT OF DELHI & ANR.	SUHAIL MALIK	
	WITH CRL.M.C.8667/2023 NI ACT	OTHER DETAILS OF ADVOCATES: ANUBHAV BHASIN (CHAMBERSOFSUHAILMALIK@GMAIL.COM)(9999964750)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		

NOTE:CRL.M.A.11641-42/2025 SHALL BE TAKEN UP ALONGWITH BAIL APPLN.-3731/2024 LISTED AT ITEM NO.03

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

- NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.
- NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.
- NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.
- NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.
- NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.
- NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
TOP OF THE BOARD				
84	CRL.REV.P.(NI)-89/2025 CRL.M.(BAIL) 682/2025 CRL.M.A. 11497/2025	SANTOSH KUMAR DUBEY V/s HANSRAJ BASHANI	SANJAY MANI TRIPATHI, SANJAY MANI TRIPATHI, AKSHAT AGGARWAL	
		OTHER DETAILS OF ADVOCATES: SANJAY MANI (SANJAYMTRIPATHI@GMAIL.COM)(9312815897)(PETITIONER)		

		LAW HAWKS(LAWHAWKS68@GMAIL.COM)(0)(RESPONDENT) RAJNISH KUMAR(ADVOCATERAJNISH87@GMAIL.COM)(9910396889)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) AKSHAT AGGARWAL(ADVAKSHATAGGARWAL@GMAIL.COM)(9999505171)(PETITIONER)		
FRESH MATTERS & APPLICATIONS				
85	CRL.M.A. 11508/2025 In W.P.(CRL)-1204/2024	NSDPAY TECHNOLOGY PRIVATE LIMITED V/s UNION OF INDIA AND ORS	PRAVEEN PATHAK, PRAMOD KUMAR, PRASHANT TRIPATHI, MANISH SHANKER, PRAMOD KUMAR	
		OTHER DETAILS OF ADVOCATES: PRAVEEN PATHAK (ADVPRAVEENPATHAK@GMAIL.COM)(9811700303)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)()(RESPONDENT) LIPIKA DAS (DASSINHAANDCO@GMAIL.COM)(9062407928)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) PRASHANT TRIPATHI(PRASHANTTRIPATHI1207@GMAIL.COM)(8239192326)(RESPONDENT) MANISH SHANKER(MSSRIVASTAVADV@GMAIL.COM)(9810577026)(RESPONDENT) PRAMOD KUMAR(PC.ADVO@GMAIL.COM)(9810154103)(PETITIONER)		
86	W.P.(CRL)-3958/2024 CRL.M.A. 38250/2024	SHWETANK SHEKHAR V/s STATE NCT OF DELHI & ORS.	MANJEET SINGH	
		OTHER DETAILS OF ADVOCATES: MANJEET SINGH(CHANDEL08@GMAIL.COM)(9555178859)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PALAM VILLAGE-455/2021)
87	W.P.(CRL)-1230/2025 CRL.M.A. 11651/2025	MAYANK AHUJA V/s THE COMMISSIONER DELHI POLICE & ORS.	MAYANK AHUJA	
		OTHER DETAILS OF ADVOCATES: VARSH SINGH(ADVVARSHSINGH4@GMAIL.COM)(9599796277)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(SHALIMAR BAGH-227/2025)
AFTER NOTICE MISC. MATTERS				
88	W.P.(CRL)-4053/2024 CRL.M.A. 39091/2024	M/S SINGH FINLEASE PVT. LTD. V/s STATE OF NCT OF DELHI & ORS.	MURARI KUMAR	
		OTHER DETAILS OF ADVOCATES: MURARI KUMAR(LEGALVIBES.LAWFIRM@GMAIL.COM)(9212515045)(PETITIONER) MURARI KUMARI (LEGALVIBES.LAWFIRM@GMAIL.COM)(9212515045)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(MANGOLPURI-1210/2023)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
89	CRL.A.-498/2025 CRL.M.(BAIL) 851/2025 CRL.M.A. 11662/2025 CRL.M.A. 11663/2025	MOHD. AFAQ @ AFAQUE V/s STATE (NCT OF DELHI)	SIDDHARTH YADAV	
		OTHER DETAILS OF ADVOCATES: SIDDHARTH YADAV (SIDDHARTHYADAV21@GMAIL.COM)(9899284083)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (SADAR BAZAR-292/2014) CRL.A. 390/2025 FILED BY MOHD.ASHFAQ & ORS. (DISPOSED ON : 2025-03-28) P.S.-FIR NO. :(SADAR BAZAR-292/2014)
AFTER NOTICE MISC. MATTERS				
90	CRL.M.C.-3030/2021 CRL.M.A. 18936/2021 WITH CRL.M.C. 3031/2021	SURESH KUMAR AGARWAL & ORS. V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA(GULERIA.ADV@GMAIL.COM)()(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMAR COLONY-111/2017) CRL.M.C. 3031/2021 FILED BY TEJ BHAN GUPTA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(AMAR COLONY-111/2017)

91	CRL.M.C.-3031/2021 CRL.M.A. 18971/2021	TEJ BHAN GUPTA V/s STATE	ATUL GULERIA	
		OTHER DETAILS OF ADVOCATES: ATUL GULERIA(GULERIA.ADV@GMAIL.COM){}(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. : (AMAR COLONY-111/2017) CRL.M.C. 3030/2021 FILED BY SURESH KUMAR AGARWAL & ORS. (D. OF HEARING : 2025-04-17) P.S.-FIR NO. : (AMAR COLONY-111/2017)

NOTE: CRL.M.A.11624/2025 SHALL BE TAKEN UP ALONGWITH CRL.REV.P.-609/2022 LISTED AT ITEM NO.31

COURT NO. 22
HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc015>

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
102	CM APPL. 22436/2025 In CM(M)-92/2023	GURU TEG BAHADUR PUBLIC SCHOOL SOCIETY V/s AMARJOT SINGH SETHI & ANR.	RADHIKA KHUSHALDAS	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: A. MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) SANT(SANTHALIA@GMAIL.COM){}(RESPONDENT) A MAITRI(ARUNMAITRIP57@GMAIL.COM)(9810146222)(PETITIONER) ROSHAN(ROSHAN@CHAMBERSOFSANTHALIA.COM)(0)(RESPONDENT)		
103	CM APPL. 22434/2025 In CM(M)-47/2024	S N ENVIROTECH PVT LTD V/s SOFCON SYSTEM INDIA PVT LTD.	SHUCHI SINGH, SHEKHAR CHAND GUPTA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: SANJAY KUMAR DUBEY(SKDUBEY.AORSCI@GMAIL.COM)(9910990484)(PETITIONER) SOFCONTRAINING(INFO@SOFCONTRAINING.COM){}(RESPONDENT) SHEKHAR GUPTA ASSOCIATES(SHEKHARGUPTAADVOCATE@GMAIL.COM)(9868790800)(PETITIONER) S K DUBEY(SKDUBEY.AORSCI@GMAIL.COM)(0)(RESPONDENT) SK(SKDUBEY.AORSCI@GMAIL.COM)(0)(RESPONDENT) SHEKHAR GUPTA & ASSOCIATES(SHEKHARGUPTAADVOCATE@GMAIL.COM)(9868790800)(RESPONDENT)		
104	CM APPL. 22437/2025 CM APPL. 22438/2025 In CM(M)-2711/2024	SANDEEP BHAMMER V/s M/S SWARAJ FILMS ARTS PVT LTD & ORS.	DHRETI BHATIA, KAPIL GUPTA, ARJUN GARG, ARJUN GARG	
		OTHER DETAILS OF ADVOCATES: DHRETI BHATIA &		

		GURPREET(GURPREETSINGHGILL142@GMAIL.COM)(9877135434)(PETITIONER) SANDEEP(S_BHAMMER@YAHOO.COM){}(PETITIONER) SWARAJ FILS(ADVL.KAPILGUPTA@GMAIL.COM){}(RESPONDENT) RAGHU(RAGHUVYAS21@GMAIL.COM)(8588830222)(RESPONDENT) ARJUN(GARGARJUNA@GMAIL.COM){}(RESPONDENT) ARUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT) DHRETI(DHRETIB94@GMAIL.COM){0}(RESPONDENT) GURPREET(GURPREETSINGHGILL142@GMAIL.COM){0}(RESPONDENT) ARJUN GARG(GARGARJUNA@GMAIL.COM)(9910922635)(RESPONDENT)		
105	CM(M)-694/2025 CM APPL. 22512/2025 CM APPL. 22513/2025 CM APPL. 22514/2025	G. K. DAIRY AND MILK PRODUCTS PRIVATE LIMITED V/s INDIAN OIL CORPORATION LIMITED	SIDDHARTHA PATRA	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		
106	CM(M)-695/2025 CM APPL. 22537/2025 CM APPL. 22538/2025 CM APPL. 22539/2025	HIMANSHU SHEKHAR V/s MAMTA SHEKHAR	JITENDRA KUMAR JHA	
		OTHER DETAILS OF ADVOCATES: JITENDRA KUMAR JHA(JITENDRAJHAADV@GMAIL.COM)(9811243945)(PETITIONER) SHRISTI(SHRISTI.BORTHAKUR@GMAIL.COM){0}(RESPONDENT)		
107	CM(M)-696/2025 CM APPL. 22545/2025	SANJEEV KUMAR V/s VINOD KUMAR	SAKET GAKHAR	
		OTHER DETAILS OF ADVOCATES: MOHIT BATRA (ADV.BATRA@GMAIL.COM)(9911893100)(PETITIONER)		
108	CM(M)-697/2025 CM APPL. 22548/2025 CM APPL. 22549/2025	THE GREEN TRIVENI DEVELOPER V/s ADO INDIA PVT LTD & ANR.	KNM & PARTNERS, LAW OFFICES	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES: KNM & PARTNERS(MSHARMA@KNM.IN)(9717591156)(PETITIONER) RITU (RITU@VIKRAMPHILIPASSOCIAETS.COM){0}(RESPONDENT) DHEERAJ(DHEERAJ@VIKRAMPHILIPASSOCIATES.COM){0}(RESPONDENT) SEMSI(SEMSI.HAZAR@ADOINDIA.COM){0}(RESPONDENT) ANAND(ANAND.KUMAR@ADOINDIA.COM){0}(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
109	CM APPL. 14551/2025 CM APPL. 14552/2025 In CM(M)-204/2024	SH. VED PAL RANA V/s SH. ASHOK GUPTA DECEASED THROUGH HIS L.RS. & ORS.	JYOTI NAMBIAR	
		OTHER DETAILS OF ADVOCATES: VINEET RANA(VRLEGALASSOCIATES12@GMAIL.COM)(9716365042)(PETITIONER) SACHIN(SACHINDANANDCHATURVEDI2007@GMAIL.COM){}(RESPONDENT) VINEET RANA(VRLEGALASSOCIATES12@GMAIL.COM)(9716365042)(PETITIONER)		
110	CM APPL. 22565/2025 CM APPL. 22566/2025 In CM(M)-4145/2024	KRISHNA SOOD & ANR. V/s SHIRIN KHAJURIA	DHANANJAY GROVER, KAPIL GUPTA	
		OTHER DETAILS OF ADVOCATES: KAPIL GUPTA(ADV.KAPILGUPTA@GMAIL.COM)(9873164160)(RESPONDENT)		
111	CM(M)-407/2025 CM APPL. 12222/2025	M/S NEEDS TELE SYSTEM PVT LTD V/s M/S INDIACAN EDUCATION PVT LTD.	FAIZ KHAN	
		OTHER DETAILS OF ADVOCATES: NILOY DAS GUPTA (FAIZKN888@GMAIL.COM)(7289887477)(PETITIONER) NILOY DAS GUPTA AND FAIZ KHAN(FAIZKN888@GMAIL.COM)(7289887477)(PETITIONER) INDIAN PEARSON(COMPANYSECRETARY.INDIA@PEARSON.COM){0}(RESPONDENT) COMPANY SECRETARY INDIA (COMPANYSECRETARY.INDIA@PEARSON.COM){0}(RESPONDENT)		
112	CM(M)-481/2025 CM APPL. 14753/2025 CM APPL. 14754/2025	SATISH KUMAR V/s RAJESH & ORS.	JITENDER KUMAR	
		OTHER DETAILS OF ADVOCATES: J K GUPTA (ADVRAHUL93@GMAIL.COM)(9868529732)(PETITIONER) SSJ (SSJ4949@GMAIL.COM){0}(RESPONDENT)		
113	CM(M)-623/2025 CM APPL. 19764/2025 CM APPL. 19765/2025	DEEPAK KUMAR SINGH V/s YOGENDRA PAL SINGH AND ORS	VISHWENDRA VERMA	
		OTHER DETAILS OF ADVOCATES:		

FOR ADMISSION				
114	CM(M)-368/2023 CM APPL. 11005/2023 CM APPL. 11007/2023	YOGESH SHARMA V/s NEELAM KOCHHAR	ALOK KUMAR PANDEY	
		OTHER DETAILS OF ADVOCATES: ALOK KUMAR PANDEY (9958495050)(PETITIONER)		
AFTER NOTICE MISC. MATTERS				
115	W.P.(C)-4400/2010	SOUTH EXTENSION PART II MARKET TRADERS WELFARE ASSOCIATION V/s UOI AND ORS	RAMAN KAPUR, MINI PUSHKARNA, SATYAKAM, VARUN KAPUR	
		OTHER DETAILS OF ADVOCATES: VARUN KAPUR(NURAV604@GMAIL.COM)(9910032035)(PETITIONER) SATYAKAM (SATYAKAMADVOCATE@GMAIL.COM)(9868219633)(RESPONDENT)		
116	W.P.(C)-8907/2021 CM APPL. 27672/2021	VIJAY KUMAR BUDHRAJA V/s NORTH DELHI MUNICIPAL CORPORATION & ANR.	PRERNA ARORA, PRERNA ARORA	
		OTHER DETAILS OF ADVOCATES: VIJAY KUMAR BUDHRAJA(PRERNA.ARORA@KOSHALEGAL.COM)(9910800018)(PETITIONER) VIJAY KUMAR BUDHRAJA(VIJAY@HOLYLANDGROUP.COM)(9910800018)(PETITIONER) PRERNA ARORA(9910800018)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(DCKAROLBAGH1@GMAIL.COM)(9910800018)(PETITIONER) ASSESSMENT AND COLLECTION DEPARTMENT, NORTH DELHI MUNICIPAL CORPORATION(DEPUTYANCKBZ@GMAIL.COM)(9910800018)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(DCKAROLBAGH1@GMAIL.COM)(9910800018)(PETITIONER) ASSESSMENT AND COLLECTION DEPARTMENT, NORTH DELHI MUNICIPAL CORPORATION(DEPUTYANCKBZ@GMAIL.COM)(9910800018)(PETITIONER) NORTH DELHI MUNICIPAL CORPORATION(CLO- NDMC@MCD.NIC.IN)(9910800018)(RESPONDENT) DC KAROBL BAGH(DCKAROLBAGH1@GMAIL.COM)(9910800018)(RESPONDENT) NORTH DELHI MUNICIPAL CORPORATION(DCKAROLBAGH1@GMAIL.COM)(9910800018)(RESPONDENT)		

NOTE:CM APPL.22221/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3971/2024 LISTED AT ITEM NO.86

NOTE:CM APPL.22224/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3874/2024 LISTED AT ITEM NO.70

NOTE:CM APPL.22225/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-15/2025 LISTED AT ITEM NO.07

NOTE:CM APPL.22406/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3696/2024 LISTED AT ITEM NO.54

NOTE:CM APPL.22408/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3968/2024 LISTED AT ITEM NO.83

NOTE:CM APPL.22409/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3969/2024 LISTED AT ITEM NO.84

NOTE:CM APPL.22410/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3811/2024 LISTED AT ITEM NO.67

NOTE:CM APPL.22411/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3807/2024 LISTED AT ITEM NO.64

NOTE:CM APPL.22432/2025 SHALL BE TAKEN UP ALONGWITH CM(M)-3897/2024 LISTED AT ITEM NO.75

COURT NO. 16
HON'BLE MR.JUSTICE DHARMESH SHARMA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
52	CM APPL. 22454/2025 In RFA-220/2017(Disposed off case)	GURPREET SINGH & ORS V/s SUNIL DUTT & ANR	RAJINDER SINGH, KUNAL ANAND	
		OTHER DETAILS OF ADVOCATES: RICHA KAPOOR(OFFICE@MARKLEGAL.COM)(8447226339)(PETITIONER) PUNEET(PUNEETKOLI29@GMAIL.COM)(0)(RESPONDENT)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
53	FAO-98/2025 CM APPL. 21823/2025 CM APPL. 21824/2025 CM APPL. 21825/2025	RAMNIWAS GAUTAM & ANR. V/s UNION OF INDIA	RAJAN SOOD	
		OTHER DETAILS OF ADVOCATES: RAJAN SOOD(RAJAN-SOOD@HOTMAIL.COM)(9311903346)(PETITIONER) UOI(UOIDHC@GMAIL.COM)(0)(RESPONDENT) PORCTDLI(PORCTDLI2022@GMAIL.COM)(0)(RESPONDENT)		
FOR ADMISSION				
54	RFA-902/2023 CM APPL. 58186/2023 CM APPL. 58187/2023 CM APPL. 58188/2023	ANWAR KHAN V/s ASLAM PERVEZ	BIPUL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
79	BAIL APPLN.-2722/2024	CHIRAG SIROHI V/s THE STATE OF NCT OF DELHI	GAURAV KOCHAR, LAKSHAY JOSHI	
		OTHER DETAILS OF ADVOCATES: R.K KOCHAR(GAURAVKOCHAR@HOTMAIL.COM)(9810323897)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) LAKSHAY JOSHI(LAKSHAYJOSHI0@GMAIL.COM)(9999852428)(PETITIONER)		P.S.-FIR NO. :(SHAKARPUR-214/2022)
80	BAIL APPLN.-299/2025	MAHENDER CHAWLA V/s STATE NCT OF DELHI	NISHANK TYAGI	
		OTHER DETAILS OF ADVOCATES: NISHANK TYAGI(NISHANK@ADELLEGAL.IN)(9899950072)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ROHINI SOUTH-349/2020) BAIL APPLN. 4106/2023 FILED BY MAHENDER CHAWLA (DISPOSED ON : 2024-11-12) P.S.-FIR NO. :(ROHINI SOUTH-349/2020)
FRESH MATTERS & APPLICATIONS				
81	CRL.M.A. 10984/2025 CRL.M.(BAIL) 807/2025 In BAIL APPLN.-1102/2025	GATTU @ AMEEN AKHTAR V/s STATE NCT OF DELHI & ANR.	HARISH CHAND	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DEEPAK AHLAWAT(DEEPAKAHLAWAT0703@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(CIVIL LINES-20/2022) BAIL APPLN. 3659/2022 FILED BY JITENDER MISHRA @ RAJESH @ PANDIT (DISPOSED ON : 2022-12-15) CRL.REV.P. 1253/2023 FILED BY JITENDER MISHRA @ RAJESH @ PANDIT (DISPOSED ON : 2023-11-21) BAIL APPLN. 3453/2023 FILED BY YOGITA SHARMA @POMPI (DISPOSED ON : 2024-09-11) CRL.REV.P. 1272/2023 FILED BY JITENDRA MISHRA (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(CIVIL LINES-20/2022)
82	CRL.M.A. 10985/2025 In CRL.M.C.-373/2025	M/S S R FASHIONS BY ITS PROPRIETOR BY ABDUL RAFI AND ANR V/s M/S R.S.W.M LTD THROUGH ITS MANAGER	AMITH J, SANDEEP SINGH NAINWAL	
		OTHER DETAILS OF ADVOCATES: AMITH J(AMITHJSHARMA@GMAIL.COM)(9953456121)(PETITIONER)		

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
83	CRL.M.A. 11664/2025 In BAIL APPLN.-2142/2024	NITIN KUMAR SHARMA V/s STATE OF NCT OF DELHI	SAHIBA SINGH, NILANJAN DEY, YASH CHATURVEDI	
		OTHER DETAILS OF ADVOCATES: SHARAD BANSAL(SAHIBASINGH1192@GMAIL.COM)(9873435255)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) DEEPAK THUKRAL(DEEPAKTHUKRAL.LAWOFFICE@GMAIL.COM)(9810019539)(PETITIONER) VISHAL GOSAIN(NILANJANDEY2611@GMAIL.COM)(9432280612)(PETITIONER) SANTOSH KUMAR TRIPATHY(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) VISHAL (NILANJANDEY2611@GMAIL.COM)(9432280612)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) YASH CHATURVEDI(YASH_CHATUR@YAHOO.CO.IN)(9987566992)(PETITIONER)		P.S.-FIR NO. :(ECONOMIC OFFENCE WING-152)

COURT NO. 27
HON'BLE MR.JUSTICE RAVINDER DUDEJA

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
94	CRL.M.A. 11126/2025 In W.P.(CRL)-840/2025	ISHA GARG & ANR. V/s UNION OF INDIA & ANR.	ASHISH BATRA	
		OTHER DETAILS OF ADVOCATES: ASHISH BATRA (ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) UNION OF INDIA (UOIDHC@GMAIL.COM)(0)(RESPONDENT) ASHISH BATRA(ASHISH_44@HOTMAIL.COM)(9871423261)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(0)(RESPONDENT)		
FOR DIRECTION ON OFFICE NOTE				
95	CRL.M.C.-5257/2024(Disposed off case) WITH CRL.M.C. 5273/2024	PRAVEEN KUMAR KASANA & ORS. V/s THE STATE OF (GOVT. OF N.C.T. DELHI) & ANR.	HARJEET NARANG	
		OTHER DETAILS OF ADVOCATES: HARJEET NARANG(HARJEET.CC@GMAIL.COM)(9891373754)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PATPARGANJ INDUSTRIAL AREA-67/2022)
96	CRL.M.C.-5273/2024(Disposed off case)	MEENA KUMARI & ORS. V/s THE STATE OF (GOVT. OF N.C.T. DELHI) & ANR.	HARJEET NARANG	
		OTHER DETAILS OF ADVOCATES: HARJEET NARANG(HARJEETNARANG@REDIFFMAIL..COM)(9891373754)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(PATPARGANJ INDUSTRIAL AREA-66/2022)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
97	CRL.M.A. 11449/2025 In CRL.M.C.-7571/2024	DIRECTORATE OF ENFOCEMENT V/s NITIN BHATTNAGAR	ZOHEB HOSSAIN, VIJAY KASANA	
		OTHER DETAILS OF ADVOCATES: ZOHEB HOSSAIN (HOSSAINZOHEB@GMAIL.COM)(9999711099)(PETITIONER) NITIN BHATTNAGAR(NITINBHATNAGAR@YAHOO.MAIL.COM)(0)(RESPONDENT) VIJAY KASANA(VIJAYDKASANA@GMAIL.COM)(9873416665)(PETITIONER) ZOHEB HOSSAIN (OFFICEZHOSAIN@GMAIL.COM)(0)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2019) CRL.M.C. 732/2020 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-22) CRL.M.C. 2788/2021 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-22) CRL.M.C. 1960/2022 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-04-22) CRL.M.C. 2247/2021 FILED BY RAJIV SAXENA (DISPOSED ON : 2021-09-30) CRL.M.C. 4051/2022 FILED BY RATUL PURI (DISPOSED ON : 2022-08-25) W.P.(CRL) 1851/2022 FILED BY AJIT SINGH BUBBER & ANR. (D. OF HEARING : 2025-05-01) CRL.M.C. 4662/2022 FILED BY NITA PURI (DISPOSED ON : 2022-11-24) CRL.M.C. 4663/2022 FILED BY NITA PURI (DISPOSED ON : 2022-11-24) CRL.M.C. 5380/2022 FILED BY SHIVANI SAXENA (DISPOSED ON : 2022-10-20) CRL.M.C. 2569/2023 FILED BY NITA PURI (DISPOSED ON : 2023-04-13) CRL.M.C. 2570/2023 FILED BY NITA PURI (DISPOSED ON : 2023-09-05)

17.04.2025

SUPPLEMENTARY CAUSE LIST

				CRL.M.C. 2998/2023 FILED BY M/S. TIRAMISU HOLDING INC. (D. OF HEARING : 2025-05-01) CRL.M.C. 8422/2023 FILED BY MR AJIT SINGH BUBBER (D. OF HEARING : 2025-05-01) W.P.(CRL) 3305/2023 FILED BY NITIN BHATNAGAR (DISPOSED ON : 2023-11-10) CRL.M.C. 3326/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-26) CRL.M.C. 4120/2024 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-26) CRL.REV.P. 3/2025 FILED BY DIRECTORATE OF ENFORCEMENT (D. OF HEARING : 2025-05-26) P.S.-FIR NO. :(DIRECTORATE OF ENFORCEMENT-ECIR 7/2019)
FOR ADMISSION				
98	CRL.M.A. 7598/2025 CRL.M.A. 7599/2025 In CRL.M.C.-3530/2024	VIRATPURUSHA DISTRIBUTORS AND ORS V/s GOLDENARCH CONSUMER ELECTRONICS PRIVATE LIMITED & ANR.	SHASHANK SINGH, YASHVARDHAN	
		OTHER DETAILS OF ADVOCATES: SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) SHASHANK SINGH (SHASHANKSINGHADVOCATE@GMAIL.COM)(9654413791)(PETITIONER) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN(YASHVARDHANROY@GMAIL.COM)()(RESPONDENT) YASHVARDHAN (YASHVARDHANROY@GMAIL.COM)(9650057524)(RESPONDENT)		

HIGH COURT OF DELHI
16.04.2025.

REGISTRAR(LISTING)

////////////////////////////////////

COURT NO. 41**HON'BLE MR. JUSTICE JASMEET SINGH**

NOTE: ALL PASSOVER MATTERS WILL BE TAKEN UP POST LUNCH SESSION (AT 2:15 P.M).

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS AND FRESH APPLICATIONS				
61	O.M.P.(I) (COMM.)- 134/2025 I.A. 9862/2025	SUNUP INFRA REALITY PRIVATE LIMITED V/s CZARR VILLAS PRIVATE LIMITED AND ANR	SUNIL MAGON	
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
62	O.M.P. (T) (COMM.)- 5/2025	M.V. OMNI PROJECTS (INDIA) LTD. V/s UNION OF INDIA THROUGH DY CHIEF ENGG NORTHERN RAILWAY & ANR.	AKASH SWAMI	
63	O.M.P. (T) (COMM.)- 6/2025	M.V. OMNI PROJECTS (INDIA) LTD. V/s UNION OF INDIA THROUGH DY CHIEF ENGG NORTHERN RAILWAY & ANR.	AKASH SWAMI	
64	O.M.P. (T) (COMM.)- 7/2025	M.V. OMNI PROJECTS (INDIA) LTD. V/s UNION OF INDIA THROUGH DY CHIEF ENGG NORTHERN RAILWAY & ANR.	AKASH SWAMI	

17.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 45

HON'BLE MR. JUSTICE AMIT BANSAL

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NOTE: MENTIONING OF MATTERS BY THE COUNSELS PRESENT IN THE COURT SHALL BE ENTERTAINED FIRST AND COUNSELS PRESENT THROUGH VC MODE THEREAFTER.

NOTE : ONLY I.A.s 9697-9702/2025 IN CS (COMM) 342/2025 SHOWN AT ITEM NO.41 IN THE CAUSE LIST MAY BE TREATED AS DELETED.

COURT NO. 47**HON'BLE MR. JUSTICE PURUSHAINDRA KUMAR KAURAV**

NOTE: AS DIRECTED, ADVOCATES/LITIGANTS APPEARING THROUGH VIDEO CONFERENCING IN THE COURT OF HMJ PURUSHAINDRA KUMAR KAURAV ARE TO MENTION ITEM NUMBER BEFORE THEIR NAME & SHALL STRICTLY ADHERE TO VIDEO CONFERENCING RULES OF THE HIGH COURT OF DELHI, DATED 26.10.2021 & BAR COUNCIL OF DELHI CIRCULAR NO. 602/GEN/SF/2024 DATED: 12.11.2024 FAILING WHICH THE MATTER SHALL BE REFERRED TO THE BAR COUNCIL OF DELHI FOR APPROPRIATE ACTION.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
28	ARB.P.-131/2025	IIFL FINANCE LIMITED V/s LACECRAFT	RAJINDER MATHUR	
29	CS(OS)-102/2024 I.A. 3063/2024 I.A. 3065/2024 I.A. 3066/2024 I.A. 33283/2024 I.A. 33308/2024 I.A. 47575/2024	KALDEEP SINGH BRAR V/s K S GAHUNIA ALIAS ROLLY SINGH & ANR	SHYAM SINGH CHAUHAN, SIDDHANT ASTHANA, RAJAT ANEJA, SURJENDU SANKAR DAS, SIDDHANT ASTHANA	
30	TEST.CAS.- 21/2018	ASHOK KUMAR PASHINE & ORS V/s STATE OF NCT OF DELHI & ORS	NIDDHI AKHOURI, AMAR KUMAR, F K JHA	
31	TEST.CAS.- 59/2018	PRADEEP KUMRA V/s STATE & ORS.	SUNIL AGARWAL, NAMITA SHARMA, ANSHUMAAN SAHNI, KAPIL KHER	

COURT NO. 50**HON'BLE MS.JUSTICE MANMEET PRITAM SINGH ARORA**

1.NOTE: AS DIRECTED BY THE HON'BLE JUDGE, ONE PROXY COUNSEL WILL ALSO JOIN THE COURT BESIDES THE ADJOURNMENT SLIP AND ADJOURNMENT SLIP MUST ACCOMPANY THE "NO OBJECTION" OF OTHER SIDE AND BE SENT LATEST BY 6 P.M. ON THE LAST WORKING DAY ONLY BEFORE THE DATE FIXED.

2.NOTE: FILE THE RELEVANT DOCUMENTS IN THE REGISTRY ONLY. NO DOCUMENTS WILL BE ACCEPTED WHICH ARE SENT THROUGH E-MAIL/WHATSAPP.

TO JOIN V.C.: <https://virtualcourtdhc.webex.com/meet/virtualcourtdhc5>

Meeting number 25184205783

FOR ADJOURNMENT SLIP : courtmaster09@gmail.com

FOR SENDING APPEARANCE : <https://forms.gle/vauowA4aiTxPqcBh9> from 10:00A.M.-4:30 P.M.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
56	CS(OS)-239/2025 I.A. 9678/2025 I.A. 9679/2025 I.A. 9680/2025 I.A. 9681/2025 I.A. 9682/2025	MR NALIN SATYAKAM KOHLI V/s D B CORP LIMITED & ORS.	SHANKH SENGUPTA	

17.04.2025

SUPPLEMENTARY CAUSE LIST (ORIGINAL SIDE)

COURT NO. 44

HON'BLE MR.JUSTICE SAURABH BANERJEE

TO JOIN VC :

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc9>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

prakash.aggarwal@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
SHORT MATTERS/CASE MANAGEMENT HEARINGS/PRE-TRIAL CONFERENCES/FRAMING OF ISSUES				
71	FAO-IPD-3/2025 CM 93/2025 CM 94/2025 CM 95/2025 CM 96/2025	KHILENDER GUPTA TRADING AS M/S BOBBY ENTERPRISES V/s M/S HIND FOOD PRODUCT & ORS.	SHANTNU AGGARWAL	

**Concluded
BY ORDER
REGISTRAR ORIGINAL**

17.04.2025

SUPPLEMENTARY LIST

ROOM NO. 101, FIRST FLOOR, BLOCK-A
BEFORE SH. PAWAN KUMAR KALRA, REGISTRAR
(PHYSICAL HEARING COURT)

AT 11:00 A.M.

[Click TO Join The VC](#)

or

<https://jrdhc.webex.com/meet/jrdhc12>

ALL COUNSEL/PARTIES, OTHER THAN THOSE WHOSE CASE IS BEING HEARD ARE REQUESTED TO KEEP THEIR MIC MUTE AND WEBCAM IN OFF MODE.

[NOTE:IN CASE ANY ASSISTANCE IS REQUIRED, PLEASE CONTACT, MR. AMIT PAUL (JUDL. TRANSLATOR) (PH:- 9599060966) READER TO SHRI PAWAN KUMAR KALRA, REGISTRAR WRIT].

NOTE: PLEASE GIVE THE APPEARANCE IN CHAT BOX WITH ITEM NO. AND MOBILE NO.

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
39	CM APPL. 22500/2025 In W.P.(C)-11019/2019	MOTIYA ARORA V/s DELHI DEVELOPMENT AUTHORITY (THROUGH ITS VICE CHAIRMAN) & ANR	ARUN MALIK AND COMPANY, ARJUN MALIK, SHAHANA FARAH, RAJAT ANEJA	
		OTHER DETAILS OF ADVOCATES: ARUN MALIK AND COMPANY()(9810626750)(PETITIONER) ARUN MALIK AND CO(LEGAL@AMACLEGAL.COM)(9810017346)(PETITIONER) RAJAT ANEJA(RANEJA@ANEJAANDANEJA.COM)(9958687604)(PETITIONER)		
40	CM APPL. 22497/2025 In W.P.(C)-12596/2021	M/S POWERTEX TOOLS COMPANY PVT. LTD V/s DIRECTORATE OF REVENUE INTELLIGENCE AND ORS	ALOK KUMAR TRIPATHI, ANURAG ATULYA, NIRNIMESH DUBE, PARUL SHUKLA	
		OTHER DETAILS OF ADVOCATES: PATHAK LAW CHAMBERS(VIKAS@PATHAKLAWCHAMBERS.COM)(9711368007)(PETITIONER) SANJEEV(SANJEEV123DUBEY@HOTMAIL.COM)()(RESPONDENT) RAJESH(RAJESHLAWYER@YAHOO.CO.IN)()(RESPONDENT) VIKAS GARG(ADVOCATEVIKASGARG@YAHOO.COM)()(RESPONDENT) BALBBIR MANGAT(BALBIRMANGAT@GMAIL.COM, CS@SKPTRICOR.COM)(0)(RESPONDENT) NIRNIMESH DUBE(NIRNIMESH DUBE@GMAIL.COM)(9560265838)(PETITIONER) PARUL SHUKLA(PARUL0107@GMAIL.COM)(9717984192)(PETITIONER) PARUL SHUKLA(PARUL0107@GMAIL.COM)(9717984192)(RESPONDENT) NIRNIMESH DUBE(NIRNIMESH DUBE@GMAIL.COM)(9560265838)(PETITIONER) NIRNIMESH DUBE(NIRNIMESH DUBE@GMAIL.COM)(9560265838)(PETITIONER)		

17.04.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA,(DHJS),JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FOR DIRECTION ON OFFICE NOTE				
55	CRL.A.-1328/2015	STATE (GOVT OF NCT OF DELHI) V/s KRISHAN & ORS	FEROZ KHAN GHAZI, ANITA ABRAHAM, ASHUTOSH BHARDWAJ, WITHOUT GENERATE	
	OTHER DETAILS OF ADVOCATES:			
FRESH MATTERS & APPLICATIONS				
56	W.P.(CRL)-1196/2025 CRL.M.A.11390/2025 WITH W.P.(CRL)1221/2025 W.P.(CRL)1224/2025	RXXXX V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES: SUNIL DAHIYA(ADVSUNILDAHIYA1979@GMAIL.COM)(9555650325)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(AMAN VIHAR-1085/2022) CRL.REV.P.1263/2023 FILED BY ARJUN KUMAR JHA (D. OF HEARING : 2025-07-24) W.P.(CRL)1224/2025 FILED BY SXXXX (D. OF HEARING : 2025-04-17) W.P.(CRL)1221/2025 FILED BY SXXXX (D. OF HEARING : 2025-04-17) P.S.-FIR NO. :(AMAN VIHAR-1085/2022)
57	W.P.(CRL)-1221/2025 CRL.M.A.11560/2025	SXXXX V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES: ARJUN KUMAR (ARJUNKUMARJHA1993@GMAIL.COM)(9891400284)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(AMAN VIHAR-1085/2022) CRL.REV.P.

17.04.2025

SUPPLEMENTARY LIST

				1263/2023 FILED BY ARJUN KUMAR JHA (D. OF HEARING : 2025-07-24) W.P.(CRL) 1196/2025 FILED BY RXXXX (D. OF HEARING : 2025-04- 17) W.P.(CRL) 1224/2025 FILED BY SXXXX (D. OF HEARING : 2025-04- 17) P.S.-FIR NO. :(AMAN VIHAR-1085/2022)
58	W.P.(CRL)- 1224/2025 CRL.M.A. 11588/2025	SXXXX V/s STATE (GOVT. OF NCT OF DELHI) & ORS.	SUNIL DAHIYA	
		OTHER DETAILS OF ADVOCATES: SUNI DAHIYA (ADVSUNILDAHIYA1979@GMAIL.COM)(9555650325)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(AMAN VIHAR-1085/2022) CRL.REV.P. 1263/2023 FILED BY ARJUN KUMAR JHA (D. OF HEARING : 2025-07-24) W.P.(CRL) 1196/2025 FILED BY RXXXX (D. OF HEARING : 2025-04- 17) W.P.(CRL) 1221/2025 FILED BY SXXXX (D. OF HEARING : 2025-04- 17) P.S.-FIR NO. :(AMAN VIHAR-1085/2022)

17.04.2025

SUPPLEMENTARY LIST

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
CASES LISTED BEFORE REGISTRARS				
36	CRL.M.C.- 1581/2025 CRL.M.A. 7152/2025 CRL.M.A. 8156/2025	NAFEES AHMAD V/s STATE NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: LAKSHAY (KLAD.CO.LAW@GMAIL.COM)(8700572099)(PETITIONER) KLAD (KLAD.CO.LAW@GMAIL.COM)(8700572099)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) KLAD & CO(KLAD.CO.LAW@GMAIL.COM)(8700572099)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MANGOLPURI- 1102/2018) CRL.M.C. 1606/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-07- 24) CRL.M.C. 1607/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-07- 24) P.S.-FIR NO. :(MANGOLPURI- 1102/2018)
37	CRL.M.C.- 1606/2025 CRL.M.A. 7293/2025 CRL.M.A. 7899/2025	NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHRINKANT MEHRA(ADVSHRIKANTMEHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MANGOLPURI- 1102/2018) CRL.M.C. 1581/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04- 17) CRL.M.C. 1607/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-07-

17.04.2025

SUPPLEMENTARY LIST

				24) P.S.-FIR NO. :(MANGOLPURI-1102/2018)
38	CRL.M.C.-1607/2025 CRL.M.A.7294/2025 CRL.M.A.7902/2025	NAFEES AHMAD V/s STATE OF NCT OF DELHI & ANR.	SHRIKANT	
		OTHER DETAILS OF ADVOCATES: KLAD(KLAD.CO.LAW@GMAIL.COM)(7678529675)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT) SHRIKANT MEHRA(ADVSHRIKANTMEHRA@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(MANGOLPURI-1102/2018) CRL.M.C. 1581/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-04-17) CRL.M.C. 1606/2025 FILED BY NAFEES AHMAD (D. OF HEARING : 2025-07-24) P.S.-FIR NO. :(MANGOLPURI-1102/2018)
FOR DIRECTION ON OFFICE NOTE				
39	CRL.A.-941/2024	RAJIA @ SABBO V/s STATE GOVT. OF NCT DELHI	ANWESH MADHUKAR (DHCLSC)	
		OTHER DETAILS OF ADVOCATES: PRACHI NIRWAN(NIRWAN.PRACHI@GMAIL.COM)(9811811712)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(SEEMA PURI-235/2011) BAIL APPLN. 2829/2019 FILED BY RAZIA @ SABBO (DISPOSED ON : 2020-01-24) BAIL APPLN. 1650/2021 FILED BY RAJIA@SHABBO (DISPOSED ON : 2021-08-03) BAIL APPLN. 4003/2021 FILED BY ZAMEER (DISPOSED ON : 2022-01-31) CRL.A. 894/2024 FILED BY JAMIR (D. OF HEARING : 2025-07-22) P.S.-FIR NO. :(SEEMA PURI-235/2011)
CASES LISTED BEFORE REGISTRARS				
40	CRL.M.C.-	KULBIR SINGH	NASEEM	

17.04.2025

SUPPLEMENTARY LIST

	1615/2025 CRL.M.A. 7305/2025	V/s THE STATE (NCT) OF DELHI & ANR.	AHMED, VIKAS WALIA	
		OTHER DETAILS OF ADVOCATES: NASEEM AHMED (NASEEM1449@GMAIL.COM)(9911611222)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(RESPONDENT) VIKAS WALIA(SONESHSHUKAL91@GMAIL.COM)(8800424159)(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI- 400/2024)
41	W.P.(CRL)- 1137/2025 CRL.M.A. 10863/2025 CRL.M.A. 10864/2025	SH. SALIL @ SALIL WALIA AND ORS. V/s THE STATE NCT OF DELHI AND ANR.	YOGESH DASS	
		OTHER DETAILS OF ADVOCATES: BHAIKAV (BDSHARMAADV196@GMAIL.COM)(8376947936)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MADHU VIHAR-420/2021) W.P.(CRL) 3545/2023 FILED BY SALIL WALIA & ORS. (DISPOSED ON : 2024-11-08) P.S.-FIR NO. :(MADHU VIHAR- 420/2021)
